

ORISSA HIGH COURT

FILING REPORT AS ON :01/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0004551/2020	MUNA @ ROHIT SHARMA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BETNOTI /122 /2020 () //
2	BLAPL/0004552/2020	NIRANJAN NAIK @ CHANTI NAIK @ RANJAN NAIK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	JARAPADA /17 /2020 () //
3	BLAPL/0004553/2020	SATYANARAYAN DIGAL VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	NAYAPALLI P.S. /59 /2020 () //
4	BLAPL/0004554/2020	NEPAL BEHERA VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	DHENKANAL SADAR /210 /2020 () //
5	BLAPL/0004555/2020	PRIYA RANJAN PATI @ RANJAN VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	SAHID NAGAR P.S. /296 /2012 () //
6	BLAPL/0004556/2020	PRAKASH KUMAR BARAD VS STATE OF ODISHA	B.K.SAHOO VS	ODAGAON /169 /2019 () //
7	BLAPL/0004557/2020	RAMA CHANDRA PRADHAN VS STATE OF ODISHA	PITAMBAR ACHARYA VS	TIKIRI /102 /2020 () //
8	BLAPL/0004558/2020	NIRANJAN SAHOO VS STATE OF ODISHA	PRAFULLA CHANDRA BISWAL VS	CHANDRASEKHARPUR /182 /2020 () //
9	BLAPL/0004559/2020	RINTU DIGAL VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /123 /2020 () //
10	BLAPL/0004560/2020	UDIT NARAYAN PASAYAT VS STATE OF ODISHA	PRANAB KUMAR SAMANTARY VS	RAIRANGPUR (RURAL) /59 /2020 () //
11	BLAPL/0004561/2020	RABINDRA BISWAL VS STATE OF ODISHA	RAJENDRA NARAYAN SAHOO VS	BINJHARPUR /57 /2020 () //

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12	BLAPL/0004562/2020	KARTIKA NAHAK VS STATE OF ODISHA	S.K.MOHANTY VS	KODALA /74 /2020 () //
13	BLAPL/0004563/2020	JITENDRA KUMAR SABAT VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	TIKIRI /100 /2020 () //
14	BLAPL/0004564/2020	JAKOB MAJHI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BADAGADA /196 /2019 () //
15	BLAPL/0004565/2020	RANJAN PARIDA VS STATE OF ODISHA	ABHIRAM SWAIN VS	DHARMASALA /204 /2020 () //
16	BLAPL/0004566/2020	SAUMYA RANJAN BALIARSINGH @ KALI VS STATE OF ODISHA	DEBASNAN DAS VS	JATNI P.S. /224 /2020 () //
17	BLAPL/0004567/2020	ALISHA SAUNTA VS STATE OF ODISHA	J.K.KHUNTIA VS	KAKIRIGUMMA /31 /2019 () //
18	BLAPL/0004568/2020	BHUBANA SAHU VS STATE OF ODISHA	ANANTA PRASAD MISHRA VS	SASON /85 /2020 () //
19	BLAPL/0004569/2020	CHANDAN NAIK VS STATE OF ODISHA	S.K.BHANJADEO VS	ANGUL TOWN /570 /2020 () //
20	BLAPL/0004570/2020	ABHIRAM GOUDA VS STATE OF ODISHA	S.K.BHANJADEO VS	RAMBHA (KHALLIKOTE) /173 /2020 () //
21	BLAPL/0004571/2020	BASANTA BARIK VS STATE OF ODISHA	G.N.MISHRA VS	NAYAPALLI P.S. /31 /2020 () //
22	BLAPL/0004572/2020	SANJIB @ SANJEEV XESS @ BHAKULU VS STATE OF ODISHA	JAGABANDHU SAHU VS	SUNDARGARH TOWN /166 /2018 () //
23	BLAPL/0004573/2020	RANJIT NAYAK @ RANJU	DEBASNAN DAS	JATNI P.S. /224 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0004574/2020	MITHUN SAHU	B.R.TRIPATHY	TIKIRI /101 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0004575/2020	CHANDRAMANI TOSHA @ CHANDRAMANI TOSHA	SRIYAKANTA DWIBEDI	//0
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0004576/2020	CHANDRAMANI KANHAR	AMULYA RATNA PANDA	PHULBANI TOWN /83 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0004577/2020	SATYA BAGARTI	AMULYA RATNA PANDA	PHULBANI TOWN /83 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0004578/2020	MADHUSUDAN DIGAL	AMULYA RATNA PANDA	PHIRINGIA /48 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0004579/2020	PRASANTA ROY	S.R.MULIA	CHAULIAGANJA /25 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0004580/2020	KUNAL MAHANTA	RAJIV KUMAR MAHANTA	JHUMPURA /5 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0004581/2020	UTTAM CHANDRA PANDA	BIBHUTI BHUSAN BEHERA	KANTABANIA PS /14 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0004582/2020	JAWANI @ MANISH KUMAR DAS	RAJIV KUMAR MAHANTA	RAJGANGPUR /103 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0004583/2020	CHANDRAKANTA BEHERA @ KATHIA @ CHANDRAKANTA	BIBHUTI BHUSAN BEHERA	HINDOL /45 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0004584/2020	GULSAN MAHAKUD	RAJIV KUMAR MAHANTA	JHUMPURA /47 /2020
		VS	VS	()

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35	BLAPL/0004585/2020	STATE OF ODISHA T.RAJU VS	ARUN KUMAR BUDHIA VS	// LAIKERA /141 /2018 ()
36	BLAPL/0004586/2020	STATE OF ODISHA TAPAN SINGH VS	JAGANNATH KAMILA VS	// NILGIRI /288 /2019 ()
37	BLAPL/0004587/2020	STATE OF ODISHA DHANESWAR TUDU VS	B.R.MOHANTY VS	// PARADEEP /82 /2020 ()
38	BLAPL/0004588/2020	STATE OF ODISHA MAMALA SAMAL VS	AMIT KUMAR NATH VS	// CHHENDIPADA /169 /2020 ()
39	BLAPL/0004589/2020	STATE OF ODISHA SAMRESH BISWAS VS	SURYAKANTA DWIBEDI VS	// UMERKOTE /209 /2019 ()
40	BLAPL/0004590/2020	STATE OF ODISHA HAGURA SINGH VS	DHARMENDRA SETHY VS	// NILGIRI /308 /2019 ()
41	BLAPL/0004591/2020	STATE OF ODISHA NARASU DAS VS	SARAT KUMAR JENA VS	// HINJILI (ASKA) /279 /2019 ()
42	BLAPL/0004592/2020	STATE OF ODISHA SUBHRANSHU ROUT @ GUGUL VS	BIBHUTI BHUSAN BEHERA VS	// RASOL /62 /2020 ()
43	BLAPL/0004593/2020	STATE OF ODISHA PRAKASH JENA VS	PRINOY MOHANTY VS	// CHANDAPUR /37 /2020 ()
44	BLAPL/0004594/2020	STATE OF ODISHA KAMESWAR MANDANAGI VS	BISWARANJAN MAHARATHA VS	// CHANDILI /140 /2019 ()
45	BLAPL/0004595/2020	STATE OF ORISSA SUNKURU RAMARAO PATRA VS STATE OF ODISHA	N.K.LENKA VS	// BALLIGUDA /103 /2020 () //

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46	BLAPL/0004596/2020	MITHUN BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	ANGUL TOWN /81 /2020 () //
47	BLAPL/0004597/2020	ISWAR MALLICK VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	NIALI /175 /2014 () //
48	BLAPL/0004598/2020	PRASANT SAHU VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	SOHELLA /10 /2020 () //
49	BLAPL/0004599/2020	BANITA GOUDA VS STATE OF ODISHA	SATYABRATA PANDA VS	PATTAPUR (ASKA) /121 /2020 () //
50	BLAPL/0004600/2020	SAMIR KUMAR PRADHAN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	/ /0 () //
51	BLAPL/0004601/2020	PABITRA MOHAN RAM @ KATHIA VS STATE OF ODISHA	PRAMOD KUMAR MISHRA VS	ANANDAPUR /87 /2020 () //
52	BLAPL/0004602/2020	BAYA @ NIRANJAN MOHANTY VS STATE OF ODISHA	UDIT RANJAN JENA VS	NILGIRI /180 /2020 () //
53	BLAPL/0004603/2020	KANAK @ KANAKLATA PARIDA VS STATE OF ODISHA	MD.G.MADANI VS	NAIKANI-DIHI /29 /2020 () //
54	BLAPL/0004604/2020	GOBINDA HABIKA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	CHANDILI /171 /2019 () //
55	BLAPL/0004605/2020	SK.AKIL ALLI VS STATE OF ODISHA	BISWARANJAN DALAI VS	TIRTOL /183 /2014 () //
56	BLAPL/0004606/2020	SK. NASIMUDDIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 () //
57	BLAPL/0004607/2020	AMAR SHA @ AMARENDRA SHA	SARADA PRASANNA SARANGI	RAMACHANDAPUR /199 /2017

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0004608/2020	GOBINDA MAHARANA	JAYADEBA BEHERA	RANPUR /142 /2020
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0004609/2020	KISHORE MAHARANA	DEEPAK KUMAR SAHOO	MAHANGA /3 /2020
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0004610/2020	MITU SWAIN	S.K.MOHANTY	BHANJANAGAR /151 /2020
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0004611/2020	PRASANTA DAS	SATYANARAYAN MISHRA-4	CHANDABALI /90 /2020
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0004612/2020	PARVINDER SINGH	AMIT PRASAD BOSE	JEYPORE SADAR /209 /2019
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0004613/2020	SUNIL KUMAR NAYAK @ SULTAN @ TITU	JYOTIRMAYA SAHOO	BAIDYANATHPUR /101 /2019
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0004614/2020	RANJIT DAS	RABI NARAYAN BEHERA	HARICHANDANPUR /46 /2019
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0004615/2020	SIBUN @ SAILENDRA PATRA	BIJAYA KUMAR RAGADA	BRAJARAJNAGAR /262 /2019
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0004616/2020	SAMIR KUMAR JENA @ ANADI	MANORANJAN PADHY	MOHANA /51 /2020
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0004617/2020	T.SHIVA KUMAR	MANORANJAN PADHY	POTTANGI /122 /2019
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0004618/2020	CHAMPA KERKETTA	BISWAJIT MOHAPATRA	CHANDIPOSHPS /43 /2019
		VS	VS	()

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69	BLAPL/0004619/2020	STATE OF ODISHA SANTU @ TRIMAJAN MOHANTY VS	DEEPAK KUMAR DAS VS	// KONARK /75 /2020 ()
70	BLAPL/0004620/2020	STATE OF ODISHA SAROJ NAG VS	AMULYA RATNA PANDA VS	// PHULBANI TOWN /83 /2020 ()
71	BLAPL/0004621/2020	STATE OF ODISHA SRIRAM KANHAR VS	AMULYA RATNA PANDA VS	// PHULBANI TOWN /83 /2020 ()
72	BLAPL/0004622/2020	STATE OF ODISHA BANSANTA KUMAR NAHAK VS	AMULYA RATNA PANDA VS	// PHIRINGIA /48 /2020 ()
73	BLAPL/0004623/2020	STATE OF ODISHA KARTIK CHANDRA MANDAL VS	PRAVASH CHANDRA JENA VS	// BHOGRAI /66 /2020 ()
74	BLAPL/0004624/2020	STATE OF ODISHA MANOJ KUMAR DAS VS	DR SUSANT KUMAR KANUNGO VS	// SAHADEV KHUNTA /96 /2020 ()
75	BLAPL/0004625/2020	STATE OF ODISHA KALIA @ SATYANANDA BISWAL VS	JUGALA KISHORE PANDA VS	// PARJANG /128 /2020 ()
76	BLAPL/0004626/2020	STATE OF ODISHA JITENDRA SINGH VS	JUGALA KISHORE PANDA VS	// GOSANINUAGAM /85 /2016 ()
77	BLAPL/0004627/2020	STATE OF ODISHA KUNJA BIHARI MOHAPATRA VS	JUGALA KISHORE PANDA VS	// GOSANINUAGAM /85 /2016 ()
78	BLAPL/0004628/2020	STATE OF ODISHA MRITYUNJAY BEHERA @ LELA @B MRUTUNJAY BEHERA VS	PARBHISHA RATHI DAS VS	// TURUMUNGA /27 /2020 ()
79	BLAPL/0004629/2020	STATE OF ODISHA PITAM GOTE VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	// ORKEL /26 /2018 () //

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80	BLAPL/0004630/2020	NIMAI MANDAL VS STATE OF ODISHA	P.C.BEHERA VS	MAHILA P.S. BUXIBAZAR /94 /2019 () //
81	BLAPL/0004631/2020	JYOTIRANJAN MISHRA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	RAIRAKHOL /54 /2020 () //
82	BLAPL/0004632/2020	DULAL SENAPATI VS REPUBLIC OF INDIA	APARESH BHOI VS	// /0 () //
83	BLAPL/0004633/2020	KRUSHNA CHNDRA MOHAPATRA @ KRUSHNA PRASAD MOHAPATRA VS STATE OF ODISHA	PRASANT K MONI ROUTH VS	BHATILI /100 /2020 () //
84	BLAPL/0004634/2020	HARSHA BEHERA VS STATE OF ODISHA	B.B.ROUTRAY VS	RASOL /71 /2020 () //
85	CMAPL/0000205/2020	SIBA MEHER VS LINGARAJ MEHER	ADV. VS	// () //
86	CMAPL/0000206/2020	AMARA KUMAR BEHERA VS STATE OF ORISSA	ADV. VS	// () //
87	CMP/0000403/2020	DEBARAJ KAR VS RAJENDRA KUMAR MISHRA	AMITV TRIPATHY VS	// () //
88	CMP/0000404/2020	ANADI SAMAL VS SHANKARSHAN JENA	M/S.A.P.BOSE VS	// () //
89	CMP/0000405/2020	BHAGABAN CHANDRA JENA VS TRINATH MAHARANA	MOHIT AGARWAL VS	// () //
90	CONTC/0002525/2020	ARAKHITA SAHU VS DR. PARAG HARSHAD GARALI	ADV. VS	// () //
91	CONTC/0002526/2020	PURUSOTTAM PRUSTY	ADV.	//

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		VS	VS	0
		BHABANI SHANKAR CHAYANI		//
92	CONTC/0002527/2020	PRADIP KUMAR RATHA	ADV.	//
		VS	VS	0
		STATE OF ORISSA		//
93	CONTC/0002528/2020	GARUDA GADITYA	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
94	CONTC/0002529/2020	DUSASAN PRADHAN	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
95	CONTC/0002530/2020	RUDRA NARAYAN PARIDA	ADV.	//
		VS	VS	0
		STATE OF ORISSA		//
96	CONTC/0002531/2020	PRAFULLA CHANDRA NAYAK	ADV.	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
97	CONTC/0002532/2020	TAPAN KUMAR PATRA	K.SWAIN	//
		VS	VS	0
		CHITRA ARUMUGAM		//
98	CONTC/0002533/2020	SIBAPRASAD SAHOO	K.SWAIN	//
		VS	VS	0
		CHITRA ARUMUGAM		//
99	CONTC/0002534/2020	SANTOSH KUMAR SWAIN	K.SWAIN	//
		VS	VS	0
		CHITRA ARUMUGAM		//
100	CONTC/0002535/2020	AJAY KUMAR BARAL	K.SWAIN	//
		VS	VS	0
		CHITRA ARUMUGAM		//
101	CONTC/0002536/2020	PREMALATA PATTANAIAK	K.SWAIN	//
		VS	VS	0
		CHITRA ARUMUGAM		//
102	CONTC/0002537/2020	RAMAKANTA MISHRA	K.SWAIN	//
		VS	VS	0

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103	CONTC/0002538/2020	CHITRA ARUMUGAM UGRESEN SETHI VS	K.SWAIN VS	// // 0
104	CONTC/0002539/2020	CHITRA ARUMUGAM PRAMOD CHANDRA DEHURY VS	K.SWAIN VS	// // 0
105	CONTC/0002540/2020	CHITRA ARUMUGAM PANCHANAN TANTI VS	K.SWAIN VS	// // 0
106	CONTC/0002541/2020	CHITRA ARUMUGAM PRABIRA KUMAR MISHRA VS	K.SWAIN VS	// // 0
107	CONTC/0002542/2020	CHITRA ARUMUGAM HENALATA SWAIN VS	ADV. VS	// // 0
108	CONTC/0002543/2020	DIVISIONAL RAILWAY MANAGER, EAST COAST RAILWAY SAROJINI PAHI VS	L.K.MOHANTY VS	// // 0
109	CONTC/0002544/2020	CHITRA ARUMUGAM BANAMALI SAHU VS	ADV VS	// // 0
110	CONTC/0002545/2020	CHITHRA ARUMAGAM DAYANIDHI SWAIN VS	ADV VS	// // 0
111	CONTC/0002546/2020	TUHIN KANTA PANDEY GOLAPI SWAIN VS	ADV VS	// // 0
112	CONTC/0002547/2020	BIJAYA AMRUTA KULANGI UDAYANATH AGASTI VS	ADV VS	// // 0
113	CONTC/0002548/2020	SURENDRA KUMAR RAMAKANTA KANHAR VS DR.SANDEEP TRIPATHY	ADV VS	// // 0 //

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114	CONTC/0002549/2020	JAGANNATH BARIK VS SURENDRA KUMAR	ADV VS	// 0 //
115	CONTC/0002550/2020	SATYA RANJAN MALLIK VS SURENDRA KUMAR	ADV VS	// 0 //
116	CONTC/0002551/2020	ABHAYA KUMAR SWAIN VS MANOJ KUMAR BEHERA	ADV VS	// 0 //
117	CONTC/0002552/2020	CHHAYABATI SAHU VS ASHOK KU.DASH	ADV VS	// 0 //
118	CONTC/0002553/2020	RAMESH CHANDRA BEHERA VS DR.ASHOK KUMAR DAS	ADV VS	// 0 //
119	CONTC/0002554/2020	RABINDRA KU.SAHOO VS DEBASIS PANIGRAHI	ADV VS	// 0 //
120	CONTC/0002555/2020	SALILA KU.JENA VS SASWAT MISHRA	ADV VS	// 0 //
121	CONTC/0002556/2020	RAMAKANTA SWAIN VS BIRANCHI NARAYAN MOHANTY	ADV VS	// 0 //
122	CONTC/0002557/2020	ER.SOMI MISHRA VS UPENDRA KUMAR MUND	ADV VS	// 0 //
123	CONTC/0002558/2020	PRAVAKAR JAYASINGH VS S.R.SCHITHRA ARUMUGAM	ADV VS	// 0 //
124	CONTC/0002559/2020	PUNE BEHERA VS SURENDRA KUAMR	ADV VS	// 0 //
125	CONTC/0002560/2020	KUMUDINI BEHERA	ADV	//

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126	CONTC/0002561/2020	SURENDRA KUMAR UMAKANTA BEHERA	ADV	//
		VS	VS	()
127	CONTC/0002562/2020	SURENDRA KUMAR BIRBAL PARUA	ADV	//
		VS	VS	()
128	CONTC/0002563/2020	SURENDRA KUMAR KARTIK PATEL	ADV	//
		VS	VS	()
129	CRLA/0000382/2020	SURENDRA KUMAR BAIDA BAG	J.N.PANDA	//
		VS	VS	()
130	CRLA/0000383/2020	STATE OF ODISHA ALEKHA MUKHI	G.N.MISHRA	KEGAON /30 /2020
		VS	VS	()
131	CRLA/0000384/2020	STATE OF ODISHA MUNA @ PARAMANANDA BISOYI @ PREMANANDA MOHANTY	S.K.MOHANTY	PHULBANI TOWN /73 /2020
		VS	VS	()
132	CRLA/0000385/2020	STATE OF ODISHA RAITU NAIK	PRABIR KUMAR RAY	//
		VS	VS	()
133	CRLA/0000386/2020	STATE OF ODISHA BISWAMITRA SAHOO @ MANTU	ANURAG PATI	TELKOI /91 /2017
		VS	VS	()
134	CRLA/0000387/2020	STATE OF ODISHA DILESWAR SAHU @ NANDU	ANURAG PATI	KISHORENGAR /25 /2020
		VS	VS	()
135	CRLA/0000388/2020	STATE OF ODISHA PRAVAT DIGGAL	ANURAG PATI	//
		VS	VS	()
136	CRLA/0000389/2020	STATE OF ODISHA JATA @ SANATAN HESSA	PRADIPTA BEURA	//
		VS	VS	()
			PARSURAM DAS	TALCHER TOWN /263 /2014
			VS	()

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137	CRLA/0000390/2020	STATE OF ODISHA PRAMOD KUMAR DAS VS	PARTHA SARATHI DAS VS	// GHASIPURA /51 /2019 ()
138	CRLLP/0000018/2020	STATE OF ODISHA STATE OF ODISHA(VIG.) VS	STANDING COUNSEL,VIGILANCE VS	// BHUBANESWAR VIGILANCE /32 /2010 ()
139	CRLMC/0001146/2020	LINGARAJ SAHOO ASHOK DAS VS	SURESH KU.JENA VS	// / /0 ()
140	CRLMC/0001147/2020	RABINDRA DAS PAPU@KAMALAKANTA PALITA VS	PARTHA SARATHI NAYAK VS	// / /0 ()
141	CRLMC/0001148/2020	STATE OF ODISHA GARIBA NAIK VS	BIBHUDANANDA MOHAPATRA VS	// / /0 ()
142	CRLMP/0000690/2020	STATE OF ODISHA MOHINI MOHAN PATTANAYAK VS	JYOTIRMAYA SAHOO VS	// / /0 ()
143	CRLMP/0000691/2020	S.P, JAJPUR SITAKANTA BISWAL VS	S.K.MOHANTY VS	// / /0 ()
144	CRLMP/0000692/2020	S.P, BHADRAK PRASANTA KUMAR PRADHAN VS	AMITV TRIPATHY VS	// / /0 ()
145	CRLMP/0000693/2020	STATE OF ODISHA BIKASH KUMAR SAMAL VS	SRINIBASH SATAPATHY VS	// / /0 ()
146	CRLMP/0000694/2020	STATE OF ODISHA JHANTU DANDAPAT VS	SANJIB RAY VS	// / /0 ()
147	CRLMP/0000695/2020	STATE OF ODISHA BABAJI SETHI VS	RAVISHANKAR SAMAL VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :01/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	CRLMP/0000696/2020	MAHENDRA KU.PRADHAN VS SUPERINTENDENT OF POLICE, CBI, BHUBANESWAR	PRASANTA KUMAR SAHOO VS	// ()
149	CRLREV/0000310/2020	HADUBANDHU JENA VS STATE OF ODISHA	S.K.MOHANTY VS	// ()
150	CRLREV/0000311/2020	CH. LALITA SUBUDHI VS CH.ADI NARAYAN SUBUDHI	MADAN SUNDAR BEHERA VS	// ()
151	CRLREV/0000312/2020	GYANENDRA SAHOO @ SAHU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /93 /2015 ()
152	CRLREV/0000313/2020	SHARAT BINDHANI VS STATE OF ODISHA	SANTOSH KUMAR DWIBEDI VS	SIMULIA /89 /2020 ()
153	CRLREV/0000314/2020	CHANNDRAKANT BEHERA VS STATE OF ODISHA	ASIT KUMAR JENA VS	ANGUL TOWN /612 /2020 ()
154	FAO/0000600/2020	M.C. OF NILAKANTHA HIGH SCHOOL, BAULAHAN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// ()
155	FAO/0000601/2020	BIJAYA KU.PRADHAN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// ()
156	FAO/0000602/2020	SUNIL K DALWANI @ SUNIL DALWANI VS BIDYADHAR CHAMPATI	MS. PRATYUSA NAIDU VS	// ()
157	FAO/0000603/2020	CLAIM MANAGER, M/S. FUTURE GENERALI INSURANCE CO. LTD. VS HARI MALLICK	INDRANIL CHAND. VS	// ()
158	ITA/0000021/2020	PRINCIPAL COMMISSIONER OF INCOME TAX VS M/S. EMPOWERTRANS PVT. LTD.	TUSHAR KANTI SATAPATHY, SR.S.C. (INCOME TAX) VS	// ()
159	MACA/0000485/2020	NATIONAL INSURANCE CO. LTD.	NIBEDITA MOHANTY	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		RILA MALLIK		//
160	MACA/0000486/2020	ORIENTAL INSURANCE CO. LTD.	MS.N.MOHANTY	//
		VS	VS	0
		GEETA KADRAKA		//
161	MACA/0000487/2020	THE DIVISIONAL MANAGER (LEGAL), M/S. NEW INDIA ASSURANCE CO. LTD.	INDRA LAKSHAN	//
		VS	VS	0
		JOGESH KUMAR @ MATHURANANDA SWAIN		//
162	RPFAM/0000106/2020	HIMALAYA GOURAV DHAL	MAHES DAS	//
		VS	VS	0
		SASWATI PRIYADARSINI SATAPATHY		//
163	TRP(C)/0000118/2020	SWEETY AGARWALLA @ MANDOTHIA	SANJUKTABALA DAS	//
		VS	VS	0
		SUSBASH KU.MANDOTHIA		//
164	WA/0000399/2020	ODISHA STATE COOPERATIVE BANK LTD.	BUDHADEV ROUSTRAY	//
		VS	VS	0
		BAISNAB CH.PANDA		//
165	WP(C)/0015663/2020	HARAPARBATI CONSTRUCTION, A PROPRIETORSHIP CONCERN	SIKSHAN GINERIA	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0015664/2020	M/S.HARAPARBATI CONSTRUCTION, A PROPRIETORSHIP CONCERN	SIKSHAN GINERIA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0015665/2020	SURENDRA KUMAR DASH	K.N.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0015666/2020	BIJAYA ROUT	RAMESH CHANDRA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0015667/2020	PADMANAV KUMBHAR	JAGABANDHU SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0015668/2020	MADHUSUDAN SAHOO	ANAM CHARAN PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0015669/2020	STATE OF ODISHA M/S.SIVA ICE PLANT VS THE EXECUTIVE ENGINEER(ELECT)	UMESH CH. BEHURA VS	// // 0 //
172	WP(C)/0015670/2020	GEETA ROY VS ORISSA STATE HOUSING BOARD	PARTHA MUKHERJI VS	// 0 //
173	WP(C)/0015671/2020	SUNIL SOREN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
174	WP(C)/0015672/2020	PARAMESWAR PATRA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
175	WP(C)/0015673/2020	M/S. H.K.ROUT AND PARTNERS VS STATE OF ODISHA	NILAYA KANTA ROUT VS	// 0 //
176	WP(C)/0015674/2020	FULAMANI SOREN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
177	WP(C)/0015675/2020	PARBATI SANDIBIGRAHA VS STATE OF ODISHA	PRADIPTA KUMAR MOHANTY VS	// 0 //
178	WP(C)/0015676/2020	PRATIVA MADLI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
179	WP(C)/0015677/2020	CHHAITANA GRAMYA PARICHALANA COMMITTEE VS STATE OF ODISHA	PRADIPTA KUMAR MOHANTY VS	// 0 //
180	WP(C)/0015678/2020	CHAMPAMANI HANSDAH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
181	WP(C)/0015679/2020	RABINARAYAN MAHARANA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //

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FILING REPORT AS ON :01/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0015680/2020	SUVENDU PRAKASH SAHOO VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
183	WP(C)/0015681/2020	SUSHANI HORO VS STATE OF ODISHA	SUSHANTA KUMAR JETHY VS	// 0 //
184	WP(C)/0015682/2020	GOMANGO JAYANTI @ GAMANGO JAYATI @ SIDDHANTH PRASAD VS STATE OF ORISSA	SIDDHANTH PRASAD VS	// 0 //
185	WP(C)/0015683/2020	TULASI JENA @ BULASI JENA @ TULASI DEI VS STATE OF ODISHA	A.C.BEHERA VS	// 0 //
186	WP(C)/0015684/2020	KRUSHNA PRASAD SATAPATHY VS UNION OF INDIA	ALOK KUMAR MOHAPATRA VS	// 0 //
187	WP(C)/0015685/2020	ASHOK KUMAR KHUNTIA VS STATE OF ODISHA	S.P.DAS VS	// 0 //
188	WP(C)/0015686/2020	BRAJENDRA KUMAR PADHI VS DEPUTY REGISTRAR ORISSA ADMINISTRATIVE TRIBUNAL	S.P.NATH VS	// 0 //
189	WP(C)/0015687/2020	DHRUBA CHARAN SARAP VS STATE OF ORISSA	L.K.MOHANTY VS	// 0 //
190	WP(C)/0015688/2020	MANORANJAN SINGH VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
191	WP(C)/0015689/2020	SIPUN SEKHAR JENA VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// 0 //
192	WP(C)/0015690/2020	STATE OF ODISHA VS SATYANARAYAN DAS	SENIOR STANDING COUNSEL (S AND ME) VS	// 0 //
193	WP(C)/0015691/2020	SATYABHAMA SAHOO	NIRANJAN LENKA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
194	WP(C)/0015692/2020	RASMITA MALIK	K.C.NAYAK	//
		VS	VS	0
		MANOJ SAHOO		//
195	WP(C)/0015693/2020	NRUSINGHA CHARAN ROUTRAY	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ORISSA		//
196	WP(C)/0015694/2020	AJIT BEHERA	SANTOSH KUMAR SWAIN	//
		VS	VS	0
		GENERAL MANAGER, NALCO		//
197	WP(C)/0015695/2020	MANJULATA ROUT	SANTOSH KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0015696/2020	RABI BEHERA	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0015697/2020	ASIT BARAN BEHERA	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0015698/2020	LOKARANJAN DHAL	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0015699/2020	AMIT CHHATRI	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0015700/2020	SAKET KUMAR AGRAWAL	SIDHARTHA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0015701/2020	CHITTA RANJAN BISWAL	RABINARAYAN NAYAK	//
		VS	VS	0
		GOVERNMENT OF ODISHA		//
204	WP(C)/0015702/2020	HARILAL PATEL	D.P.MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0015703/2020	THE DIRECTOR OF ESTATES, GAD PRADEEP KUMAR SWAIN VS STATE OF ODISHA	MANORANJAN MISHRA VS	// // 0 //
206	WP(C)/0015704/2020	BIJAY CHANDRA MOHAPATRA VS COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION	MANAS RANJAN PANDA VS	// 0 //
207	WP(C)/0015705/2020	M/S.RADHEKRISHNA INDUSTRY VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
208	WP(C)/0015706/2020	FULARANI PATRA VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
209	WP(C)/0015707/2020	RADHABALLAV DAS VS THE ODISHA STATE BAR COUNCIL HIGH COURT ANNEX.	DEEPAK KUMAR MOHAPATRA VS	// 0 //
210	WP(C)/0015708/2020	ARUN KUMAR DAS VS STATE OF ODISHA	DILIP KUMAR RAY VS	// 0 //
211	WP(C)/0015709/2020	ARVIND KUMAR SAHU VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
212	WP(C)/0015710/2020	PRITISH SANKAR NAYAK VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// 0 //
213	WP(C)/0015711/2020	PRADEEP KUMAR DAS VS STATE OF ORISSA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
214	WP(C)/0015712/2020	ROSHAN IQBAL VS STATE OF ODISHA	B.K.NAYAK..1 VS	// 0 //
215	WP(C)/0015713/2020	BIJAYA PAIKRA VS STATE OF ODISHA	PRAKASH K.MISHRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0015714/2020	SMRUTI SAGARIKA DASH VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
217	WP(C)/0015715/2020	SATYABAN PATRA VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// 0 //
218	WP(C)/0015716/2020	RAMESH CHANDRA GOCHHAYAT VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	// 0 //
219	WP(C)/0015717/2020	UMESH CHANDRA PADHAN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// 0 //
220	WP(C)/0015718/2020	M/S HINDUSTAN COCA-COLA BEVERAGES PRIVATE LIMITED VS THE SALES TAX OFFICER, CT AND GST CIRCLE	ANANBALA ROY CHOUDHURY VS	// 0 //
221	WP(C)/0015719/2020	JAGABANDHU SAMAL VS MANAGING DIRECTOR, CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD.	BHABANI SANKAR DAS VS	// 0 //
222	WP(C)/0015720/2020	RISHIKANTA DASH VS STATE OF ODISHA	S.N.MOHAPATRA VS	// 0 //
223	WP(C)/0015721/2020	USHA SAHU VS COLLECTOR, JHARSUGUDA	LAXMI NARAYAN PATEL VS	// 0 //
224	WP(C)/0015722/2020	SHREEMAN PATTANAİK VS STATE OF ODISHA	S.N.MOHAPATRA VS	// 0 //
225	WP(C)/0015723/2020	MUKUNDA BARIK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
226	WP(C)/0015724/2020	PRAMOD KUMAR NAYAK VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
227	WP(C)/0015725/2020	SUDARSAN PARIDA	A.CH. BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0015726/2020	SUSANTA KUMAR DAS	SADASIVA PATRA-1	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0015727/2020	KHIROD PRASAD DWIVEDI	MAHENDRA KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0015728/2020	DR.PRATAP KUMAR RATH	K.P.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0015729/2020	NIRANJAN BEHERA	BIDYADHAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0015730/2020	FATIMA BIBI	SRIDHAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0015731/2020	RABINDRA DAS	PRATAP KUMAR NAYAK	//
		VS	VS	0
		THE STATE OF ODISHA		//
234	WP(C)/0015732/2020	MANISH KUMAR DAS	NALINI KANTA DASH	//
		VS	VS	0
		SECRETARY, CDA		//
235	WP(C)/0015733/2020	PADMABATI ROUT	SAMARENDRA PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0015734/2020	PRASANTA KUMAR PRADHAN	NALINI KANTA DASH	//
		VS	VS	0
		UNION OF INDIA		//
237	WP(C)/0015735/2020	TUSHARKANTA PANDA	DEEPAK RANJAN SUNDARAY	//
		VS	VS	0
		MAMATA PANDA		//
238	WP(C)/0015736/2020	ISWAR CHANDRA GARNAIK	GANESH PRASAD SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0015737/2020	STATE OF ODISHA KAILASH CHANDRA PANDA VS	PRASANTA KUMAR MOHANTY VS	// // 0
240	WP(C)/0015738/2020	STATE OF ODISHA TUNI BEHERA VS	SOMANATH SATAPATHY VS	// // 0
241	WP(C)/0015739/2020	STATE OF ODISHA KALANDI CHARAN MOHANTY VS	MAHENDRA KUMAR DAS VS	// // 0
242	WP(C)/0015740/2020	STATE OF ODISHA 3719/PRATAP GHOSE SECURITY AGENCY VS	SASMITA MOHAPATRA VS	// // 0
243	WP(C)/0015741/2020	UNION OF INDIA JAYANTA HOM CHOUDHURY VS	CHANDAN MISHRA VS	// // 0
244	WP(C)/0015742/2020	UNION OF INDIA AJAYA @ AJAY KUMAR NAYAK VS	P.R.MISHRA VS	// // 0
245	WP(C)/0015743/2020	STATE OF ODISHA SATYABRATA MOHAPATRA VS	CHANDAN MISHRA VS	// // 0
246	WP(C)/0015744/2020	UNION OF INDIA ABHAYA @ AVAYA KUMAR NAYAK VS	P.R.MISHRA VS	// // 0
247	WP(C)/0015745/2020	STATE OF ODISHA DHRUBA CHARAN MOHARANA VS	CHANDAN MISHRA VS	// // 0
248	WP(C)/0015746/2020	UNION OF INDIA PRIYABRATA SENAPATI VS	CHANDAN MISHRA VS	// // 0
249	WP(C)/0015747/2020	UNION OF INDIA GENERAL MANAGER HINGULA AREA VS SPECIAL LAND ACQUISITION OFFICER ANGUL	S.D.DAS VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0015748/2020	LINGARAJ PANI VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
251	WP(C)/0015749/2020	SURENDRA NATH DAS VS STATE OF ODISHA	M.M.SWAIN VS	// 0 //
252	WP(C)/0015750/2020	SEK KASIM VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
253	WP(C)/0015751/2020	ASHIS KUMAR DAS VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
254	WP(C)/0015752/2020	DR.MILON MITRA VS REGISTER ODISHA ADMINISTRATIVE TRIBUNAL	AMITAV DAS VS	// 0 //
255	WP(C)/0015753/2020	ASHOK KUMAR MISHRA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
256	WP(C)/0015754/2020	AZAD KHAN VS TAHASILDAR CUTTACK SADAR	NIRANJAN SINGH..1 VS	// 0 //
257	WP(C)/0015755/2020	BIJAY KUMAR SAHU VS COLLECTOR CUM DISTRICT MAGISTRATE BARGARH	SATYA S.KASHYAP VS	// 0 //
258	WP(C)/0015756/2020	NARAYAN JENA VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
259	WP(C)/0015757/2020	ANAM CHARAN MALLICK VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
260	WP(C)/0015758/2020	K.TRINATH PATRO VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
261	WP(C)/0015759/2020	RANJIT SINGH	CHANDAN MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
262	WP(C)/0015760/2020	MAHESWAR SAMAL	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
263	WP(C)/0015761/2020	BRAJENDRA NATH SINGH	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0015762/2020	PRATAP RANJAN TRIPATHY	BAIJAYANTI MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
265	WP(C)/0015763/2020	SASMITA RANI SAHU	U.C.MISHRA	//
		VS	VS	0
		THE HOUSING COMMISSIONER CUM SECRETARY		//
266	WP(C)/0015764/2020	BHAGIRATHI HIYAL	S.K.JOSHI	//
		VS	VS	0
		COMMISSIONER-CUM-SECRETARY TO GOVT. S.C.AND S.T.DEVELOPMENT DEPT.		//
267	WP(C)/0015765/2020	PRATAP RANJAN TRIPATHY	BAIJAYANTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0015766/2020	KHIROD CHANDRA SAHU	AJAYA NAYAK	//
		VS	VS	0
		ABHA MISHRA		//
269	WP(C)/0015767/2020	BHASKAR CHANDRA DAS	H.M.DHAL	//
		VS	VS	0
		ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY		//
270	WP(C)/0015768/2020	GOURI SHANKAR SINGH	H.M.DHAL	//
		VS	VS	0
		ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY		//
271	WP(C)/0015769/2020	ABHAYA KUMAR DAS	SUMANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0015770/2020	MIRA RANI PANIGRAHI	SURAJ MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0015771/2020	STATE OF ODISHA TAPAN JYOTI BARIHA VS	K.M.H.NIAMATI VS	// // 0
274	WP(C)/0015772/2020	STATE OF ODISHA RUPESH AGRAWAL VS	PURUSOTTAM CHULI VS	// // 0
275	WP(C)/0015773/2020	STATE OF ODISHA PURUSOTTAM BEHERA VS	PRABODHA CH.NAYAK VS	// // 0
276	WP(C)/0015774/2020	STATE OF ODISHA RUPESH AGRAWAL VS	PURUSOTTAM CHULI VS	// // 0
277	WP(C)/0015775/2020	STATE OF ODISHA BENUDHAR MOHARANA VS	SAPAN KUMAR PAL VS	// // 0
278	WP(C)/0015776/2020	STATE OF ORISSA RUPESH AGRAWAL VS	PURUSOTTAM CHULI VS	// // 0
279	WP(C)/0015777/2020	STATE OF ODISHA BANSHIDHAR JENA VS	SAPAN KUMAR PAL VS	// // 0
280	WP(C)/0015778/2020	STATE OF ORISSA KAILASH CHANDRA PRADHAN VS	SAPAN KUMAR PAL VS	// // 0
281	WP(C)/0015779/2020	STATE OF ORISSA RUPESH AGRAWAL VS	PURUSOTTAM CHULI VS	// // 0
282	WP(C)/0015780/2020	STATE OF ODISHA TANKADHAR ROUT VS	SAPAN KUMAR PAL VS	// // 0
283	WP(C)/0015781/2020	STATE OF ORISSA SUNSHINE CLUB VS BOARD OF CONTROL FOR CRICKET IN INDIA	UPENDRA KUMAR SAMAL VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0015782/2020	DR.KABINDRA DAS VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
285	WP(C)/0015783/2020	RAJENDRA PRASAD SAHOO VS STATE OF ORISSA	SAPAN KUMAR PAL VS	// 0 //
286	WP(C)/0015784/2020	MURALIDHAR GOUDA VS STATE OF ORISSA	SAPAN KUMAR PAL VS	// 0 //
287	WP(C)/0015785/2020	RADHA MOHAN SAHOO VS STATE OF ORISSA	SAPAN KUMAR PAL VS	// 0 //
288	WP(C)/0015786/2020	SUDHANSU BHUSAN MOHANTY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
289	WP(C)/0015787/2020	NARAYAN CHANDRA MISHRA VS STATE OF ORISSA	SAPAN KUMAR PAL VS	// 0 //
290	WP(C)/0015788/2020	MURALI DAS VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
291	WP(C)/0015789/2020	M/S MAA BHAGABATI FOODS VS THE CHIEF MANAGER, BANK OF BARODA	S.SENAPATI VS	// 0 //
292	WP(C)/0015790/2020	M/S MAA BHAGABATI FOODS VS THE CHIEF MANAGER, BANK OF BARODA	S.SENAPATI VS	// 0 //
293	WP(C)/0015791/2020	M/S.ARYAN INFRASTRUCTURE PVT.LTD VS STATE OF ODISHA	PARTHA MUKHERJI VS	// 0 //
294	WP(C)/0015792/2020	M/S.ARYAN INFRASTRUCTURE PVT.LTD VS STATE OF ODISHA	PARTHA MUKHERJI VS	// 0 //
295	WP(C)/0015793/2020	PANCHANAN THANAPATI	DEBARAJ MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :01/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0015794/2020	M/S.ARYAN INFRASTRUCTURES PVT	PARTHA MUKHERJI	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0015795/2020	ARABINDA SAHOO	B.S.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0015796/2020	ITISHREE MOHANTY	BIBEKANANDA BHUYAN	//
		VS	VS	0
		CUTTACK DEVELOPMENT AUTHORITY		//
299	WP(C)/0015797/2020	SANATAN BARIK	B.C.GHADEI	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0015798/2020	SUDHAKAR PALTASINGH	SAMIR KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0015799/2020	CHITTARANJAN SETHY	ASHUTOSH MOHANTA	//
		VS	VS	0
		COLLECTOR, KEONJHAR		//
302	WP(C)/0015800/2020	RABINDRA PANIGRAHI	P.R.CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0015801/2020	GOURI SANKAR JENA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0015802/2020	DUSASAN PANDA	B.N.PANDA	//
		VS	VS	0
		SUPERINTENDENT OF POLICE		//
305	WP(C)/0015803/2020	SATRUGHNA ROUT	NARESH CH.JENA	//
		VS	VS	0
		SETTLEMENT OFFICER MAJOR SETTLEMENT		//
306	WP(C)/0015804/2020	ANJALI SHEE	MAHENDRA KU.SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0015805/2020	STATE OF ODISHA KALANDI CHARAN KHUNTIA VS	MAHENDRA KU.SAHOO VS	// // 0
308	WP(C)/0015806/2020	STATE OF ODISHA BHAGIRATHI ROUT VS	MAHENDRA KU.SAHOO VS	// // 0
309	WP(C)/0015807/2020	STATE OF ODISHA BIDYADHAR MUDULI VS	MAHENDRA KU.SAHOO VS	// // 0
310	WP(C)/0015808/2020	STATE OF ODISHA SUVENDU BIKASH PATTNAIK VS	PRAVASH CH.JENA VS	// // 0
311	WP(C)/0015809/2020	STATE OF ODISHA PRADIP KUMAR MALLICK VS	KRISHNA CHANDRA SAHU VS	// // 0
312	WP(C)/0015810/2020	STATE OF ODISHA SUNITA KUMARI MALLIK VS	KRISHNA CHANDRA SAHU VS	// // 0
313	WP(C)/0015811/2020	STATE OF ODISHA NILAKANTHA SAHOO VS	TUSAR KU.MISHRA VS	// // 0
314	WP(C)/0015812/2020	STATE OF ODISHA DR. SIDHANANDA PRADHAN VS	BUDHADEV ROUSTRAY VS	// // 0
315	WP(C)/0015813/2020	STATE OF ODISHA M/S.SHAKAMBARIK METTALICS PVT.LTD VS	S.P.DAS VS	// // 0
316	WP(C)/0015814/2020	STATE OF ODISHA LALIT MOHAN MOHANTY VS	J.K.KHUNTIA VS	// // 0
317	WP(C)/0015815/2020	STATE OF ODISHA ARPITA PALIT VS UNION BANK OF INDIA	N.C.ROUT VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0015816/2020	HADIBANDHU MUNDA VS STATE OF ODISHA	SMRUTI RANJAN PATI VS	// 0 //
319	WP(C)/0015817/2020	SARADA PRASANNA TRIPATHY VS THE PRESIDENT CUM CHAIRMAN	S.K.ROUT VS	// 0 //
320	WP(C)/0015818/2020	SABITA BANUA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
321	WP(C)/0015819/2020	NILAMANI NANDI VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
322	WP(C)/0015820/2020	DR.SUNITA MOHANTY VS STATE OF ORISSA	ASOK MOHANTY VS	// 0 //
323	WP(C)/0015821/2020	GOKULANANDA PATEL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
324	WP(C)/0015822/2020	BIJAYA BISWAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
325	WP(C)/0015823/2020	BANITA PALTASINGH VS STATE OF ODISHA	J.K.KHANDAYATRAY VS	// 0 //
326	WP(C)/0015824/2020	TIKESWAR NAYAK VS STATE OF ODISHA	SURESH KUMAR JENA VS	// 0 //
327	WP(C)/0015825/2020	BIJAYA BISWAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
328	WP(C)/0015826/2020	SUSIL KUMAR BARAL VS CHIEF HRD TATA POWER	TRILOCHAN PANIGRAHI VS	// 0 //
329	WP(C)/0015827/2020	BIBHUTI GARNAYAK	SURESH KUMAR JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0015828/2020	BICHITRANANDA NAYAK	RANJIT MOHANTY	//
		VS	VS	0
		COLLECTOR KENDRAPARA		//
331	WP(C)/0015829/2020	TARUN KUMAR KESHAVLAL	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0015830/2020	JAYANTI BARAL	TRILOCHAN PANIGRAHI	//
		VS	VS	0
		CHIEF HRD TATA POWER		//
333	WP(C)/0015831/2020	KAUSALYA JAL @ BAG	PRASANNA KUMAR PARHI	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0015832/2020	BASANTIMALA PANDA	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0015833/2020	BASANTA KUMAR SAHOO	BIBHU PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0015834/2020	NIRUPAMA SAHU	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0015835/2020	PURNACHANDRA RATH	JYOTIRMAYA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0015836/2020	NAZININ AKHTAR	DEEPALI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0015837/2020	PRATAP CHADNRA RATH	JYOTIRMAYA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0015838/2020	SANJUKTA BEHERA	KISHORE KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0015839/2020	STATE OF ODISHA SARMISTHA HOTA VS	SANTOSH KUMAR SWAIN VS	// // 0
342	WP(C)/0015840/2020	STATE OF ODISHA PUNYADARSAN SAHOO VS	BIPLAB MOHANTY VS	// // 0
343	WP(C)/0015841/2020	STATE OF ODISHA UMAKANTA ROUT VS	JAYDEEP PAL VS	// // 0
344	WP(C)/0015842/2020	ASST.GENERAL MANAGER-CUM-AO, UCO BANK,CTC SUMANTA KUMAR JENA VS	SMITA DAS VS	// // 0
345	WP(C)/0015843/2020	THE SECRETARY, ODISHA STATE BAR COUNCIL ANUPAMA DAS VS	BISWAJIT PANDA VS	// // 0
346	WP(C)/0015844/2020	STATE OF ODISHA STATE OF ODISHA VS	ADDL.GOV.T.ADVOCATE VS	// // 0
347	WP(C)/0015845/2020	PURNANANDA MOHANTY MD.SHAKEEL VS	KEDARNATH PARIDA VS	// // 0
348	WP(C)/0015846/2020	THE COLLECTOR AND DM,CTC STATE OF ODISHA VS	ADDL.GOV.T.ADVOCATE VS	// // 0
349	WP(C)/0015847/2020	DEBASIS MOHANTY NABIN KUMAR MISHRA VS	BISIKESAN PRADHAN VS	// // 0
350	WP(C)/0015848/2020	STATE OF ODISHA ABHIRAM SAMAL VS	AUROVINDA MOHANTY VS	// // 0
351	WP(C)/0015849/2020	THE STATE OF ODISHA SABITREE DASH VS	BIRAJA PRASANNA DAS VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0015850/2020	CHANDRAKETU HIAL VS TAHASILDAR BISSAM CUTTACK	S.K.JOSHI VS	// 0 //
353	WP(C)/0015851/2020	ASHMAN SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
354	WP(C)/0015852/2020	PRADIP SINGH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
355	WP(C)/0015853/2020	RAGHUMANI SABAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
356	WP(C)/0015854/2020	ASHOK KUMAR MEHER VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
357	WP(C)/0015855/2020	TRIPATI PRASAD MOHAPATRA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
358	WP(C)/0015856/2020	PRASANTA KUMAR PANDA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
359	WP(C)/0015857/2020	ISWAR CHANDRA SWAIN VS THE COLLECTOR-AND-DM,KANDHAMAL	RANJAN KU.ROUT VS	// 0 //
360	WP(C)/0015858/2020	BHRAMARBAR MAHANTA VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	// 0 //
361	WP(C)/0015859/2020	KOLHAM PUBLIC SCHOOL, JAMDA VS STATE OF ORISSA	NIRANJAN LENKA VS	// 0 //
362	WP(C)/0015860/2020	LAXMIDHAR DAS VS STATE OF ODISHA	S.N.SHARMA VS	// 0 //
363	WP(C)/0015861/2020	JAGANNATH PANDA	NIRANJAN LENKA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
364	WP(C)/0015862/2020	MAHENDRA KUMAR PRADHAN	L.K.MOHANTY	//
		VS	VS	()
		STATE OF ORISSA		//
365	WP(C)/0015863/2020	NANDITA DASH	PRASANTA KUMAR MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
366	WP(C)/0015864/2020	DR. CHITTARANJAN DAS	PRASANTA KUMAR MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0007434/2020	GANGADHAR BAL	SATYAJIT MOHAPATRA-2	BANSADA /60 /2020
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0007435/2020	BHABAGRAHI NAIK	TARAPRASAD MOHAPATRA	BANARAPAL /37 /2020
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0007436/2020	BISIKESAN PRADHAN	BIKRAM KISHORE NAYAK	TARASINGI /67 /2020
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0007437/2020	SIPUN PAIKARAY	TARA PRASAD MOHAPATRA	JODAPADAR /64 /2019
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0007438/2020	NALU BAL @ LAXMIDHAR BAL	SATYAJIT MOHAPATRA-2	BANSADA /60 /2020
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0007439/2020	SANKAR JENA	OMM PRAKASH SAHU	BHANJANAGAR /279 /2019
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0007440/2020	KHAGESWAR MOHANTY	PRAJNA SARITA MOHANTY	BHADRAK RURAL /349 /2020
		VS	VS	()
		STATE		//
374	ABLAPL/0007441/2020	SUBASH MEHER	P.SAHU	PAIKMAL /83 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0007442/2020	STATE OF ODISHA DILLIP JENA VS	RAMAKANTA PRADHAN VS	// SATYABADI /166 /2020 ()
376	ABLAPL/0007443/2020	STATE OF ODISHA KAILASH NAYAK VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /65 /2020 ()
377	ABLAPL/0007444/2020	STATE OF ODISHA PRAMOD KUMAR JENA @ PRAMOD JENA VS	TARA PRASAD MOHAPATRA VS	// SATYABADI /165 /2020 ()
378	ABLAPL/0007445/2020	STATE OF ODISHA MUNA ROURAY @ MRUTYUNJAYA ROURAY VS	TARA PRASAD MOHAPATRA VS	// NIRAKARPUR /75 /2020 ()
379	ABLAPL/0007446/2020	STATE OF ODISHA GOURAHARI PATRA @ GOURA VS	TARA PRASAD MOHAPATRA VS	// BAISINGA /127 /2020 ()
380	ABLAPL/0007447/2020	STATE OF ODISHA ADITYA KUMAR SAHU @ VICKY VS	TARA PRASAD MOHAPATRA VS	// BASELI SAHI PS /151 /2020 ()
381	ABLAPL/0007448/2020	STATE OF ODISHA RAJKISHORE SAHOO @ GOBINDA KUMAR SAHOO VS	MOHAN BIHARI SINGH VS	// NEMALO /35 /2020 ()
382	ABLAPL/0007449/2020	STATE OF ODISHA NARAYAN SWAIN VS	DEBASNAN DAS VS	// BIRIDI PS /65 /2020 ()
383	ABLAPL/0007450/2020	STATE OF ODISHA GAYATRI SWAIN VS	DEBASNAN DAS VS	// BIRIDI PS /65 /2020 ()
384	ABLAPL/0007451/2020	STATE OF ODISHA SAROJINI SWAIN @ JITA VS	DEBASNAN DAS VS	// BIRIDI PS /65 /2020 ()
385	ABLAPL/0007452/2020	STATE OF ODISHA S.MAHES @ MOSES VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// RAYAGADA TOWN /202 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0007453/2020	GAGAN NAIK VS STATE OF ODISHA	P.R.SINGH VS	BALIMI /12 /2019 () //
387	ABLAPL/0007454/2020	JITENDRA MALLICK VS STATE OF ODISHA	P.R.SINGH VS	/ /0 () //
388	ABLAPL/0007455/2020	KESHAB NAYAK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KABISURYANAGAR (P.PUR) /71 /2012 () //
389	ABLAPL/0007456/2020	ASHIS BEHERA @ ASHISH BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	HARICHANDANPUR /58 /2020 () //
390	ABLAPL/0007457/2020	PRADEEP BAG VS STATE OF ODISHA	JAYADEBA BEHERA VS	PATNAGARH /54 /2020 () //
391	ABLAPL/0007458/2020	PABI @ PABITRA MOHAN BEURA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHOUWAR /249 /2020 () //
392	ABLAPL/0007459/2020	GANESH DAS VS STATE OF ODISHA	S.P.DASH VS	SIMULIA /142 /2020 () //
393	ABLAPL/0007460/2020	SUBARNA MALLICK VS STATE OF ODISHA	NIRANJAN PANDA VS	MARINE CHUDAMANI /30 /2020 () //
394	ABLAPL/0007461/2020	SWAPNA KUMAR SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	BALIKUDA /128 /2020 () //
395	ABLAPL/0007462/2020	BHAJA BAHUKA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /137 /2020 () //
396	ABLAPL/0007463/2020	PARABASI PRADHAN VS STATE	BHARAT JALLI VS	KHANDAPARA /168 /2020 () //
397	ABLAPL/0007464/2020	MOHAN NAYAK @ NAIK	B.K.SAHOO	NAYAGARH SADAR /87 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0007465/2020	GOURANGA JENA	SURYAKANTA DWIBEDI	KAMARDA /50 /2020
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0007466/2020	GOUR CHOUDHURY	ASIT KUMAR JENA	ORKEL /105 /2020
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0007467/2020	SUBASH SINDERI @ SINDERI SUBASH	ASIT KU JENA	POTTANGI /75 /2016
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0007468/2020	SK.MUSTAKIM	UNMESH CHANDRA JENA	PURUNABAZAR /97 /2020
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0007469/2020	BHANUMATI @ SANDHYARANI ROUT	K.K.PAHIL	JAJPUR SADAR /99 /2020
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0007470/2020	MD.EMRAN KHAN	K.K.PAHIL	BARBIL /67 /2020
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0007471/2020	ROHIT KUMAR SAMANTARAY	SATYABRATA PRADHAN	CHANDAKA P.S. /164 /2019
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0007472/2020	MD.ARIFUR RAHEMAN	UNMESH CHANDRA JENA	PURUNABAZAR /97 /2020
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0007473/2020	JAGANNATH KARAN	JAYADEBA BEHERA	LOISINGHA(BOLANGIR) /189 /2020
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0007474/2020	MUNA @ PRADIP KUMAR SAMAL @ PABITRA @ SWAIT PASAYAT	SSWAIT	MARSHAGHAI /269 /2015
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0007475/2020	SUBODHA NAYAK	ANIL DEO	ERASAMA /84 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0007476/2020	STATE OF ODISHA KALANDI BHOI VS	PRASANNA KUMAR DASH VS	// BALIPATNA /169 /2020 ()
410	ABLAPL/0007477/2020	STATE OF ODISHA JOGENDRA SAHU VS	JAGANNATH KAMILA VS	// BERHAMPUR /42 /2020 ()
411	ABLAPL/0007478/2020	STATE OF ODISHA SANTOSH DEY VS	J.K.KHUNTIA VS	// BALASORE TOWN /146 /2020 ()
412	ABLAPL/0007479/2020	STATE OF ODISHA SUBASH BARIK VS	PARTHA SARATHI NAYAK VS	// BASUDEVPUR /134 /2020 ()
413	ABLAPL/0007480/2020	STATE OF ODISHA PANCHANAN MANIA VS	SAMBEET PATTANAYAK VS	// KONARK /79 /2020 ()
414	ABLAPL/0007481/2020	STATE OF ODISHA RAJEEB KANDI VS	SAMBEET PATTANAYAK VS	// RAMACHANDI /31 /2020 ()
415	ABLAPL/0007482/2020	STATE OF ODISHA NIHAR SAMAL @ NIHAR RANJAN SAMAL VS	RAGHUNATH BISWAL VS	// SECTOR-19 /65 /2020 ()
416	ABLAPL/0007483/2020	STATE OF ODISHA RAKESH KUMAR JENA VS	SOMJEET DAS VS	// PURIGHAT /118 /2020 ()
417	ABLAPL/0007484/2020	STATE OF ODISHA SANTA @ SANTOSH BARIK VS	BIBHUTI BHUSAN BEHERA VS	// BALIMI /84 /2020 ()
418	ABLAPL/0007485/2020	STATE OF ODISHA SILUA KHAN @ IMRAN VS	ASHOK JENA VS	// TIGIRIA /124 /2019 ()
419	ABLAPL/0007486/2020	STATE OF ODISHA INDUMATI MALLICK VS STATE OF ODISHA	ASHOK JENA VS	// TANGI /36 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0007487/2020	ARUN DAS VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	NIHALPRASAD /52 /2020 () //
421	ABLAPL/0007488/2020	SK.MANWAR VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BHADRAK TOWN /179 /2020 () //
422	ABLAPL/0007489/2020	ABU BEKAR KHAN VS STATE OF ODISHA	RANJIT MOHANTY VS	AUL /74 /2020 () //
423	ABLAPL/0007490/2020	CHANDAN GOCHHAYAT VS STATE OF ODISHA	AMIT KUMAR NATH VS	INDUASTRIAL,NISA /237 /2019 () //
424	ABLAPL/0007491/2020	GIRIDHARI SANKAR BEHERA @ GUNDA BEHERA PANDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MUDANPUR RAMPUR /48 /2020 () //
425	ABLAPL/0007492/2020	KARUNAKARA @ KARUNA SAMAL VS STATE OF ODISHA	AJAYA NAYAK VS	KHANDAGIRI P.S. /195 /2020 () //
426	ABLAPL/0007493/2020	RASANANDA PANDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /113 /2020 () //
427	ABLAPL/0007494/2020	SUSHANTA KUMAR SAHOO @ SUSANTA KUMAR SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR SADAR /95 /2020 () //
428	ABLAPL/0007495/2020	RAJESH ROUTRAY VS STATE OF ODISHA	SANGRAM RATH VS	GONDIA /121 /2020 () //
429	ABLAPL/0007496/2020	LITU DAS VS STATE OF ODISHA	SATYA NARAYAN MISRHA-4 VS	TIHIDI /218 /2020 () //
430	ABLAPL/0007497/2020	RAMAKANTA @ BAIA PARIDA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	BANSADA /60 /2020 () //
431	ABLAPL/0007498/2020	KAMAL KANT JENA	BIGYAN KUMAR SHARMA	PLANTSITE /89 /2013

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0007499/2020	TAPAN KUMAR LENKA	ASIT KU JENA	BYREE /72 /2020
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0007500/2020	RUBY SWAIN	RUPESH KUMAR KANUNGO	MADHUPATNA /55 /2020
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0007501/2020	JIVAN DAS	RUPESH KUMAR KANUNGO	MADHUPATNA /55 /2020
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0007502/2020	BIJAY KUMAR SAHU	AMIT KUMAR NATH	THAKURGARH /79 /2020
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0007503/2020	SAROJINI MOHARANA	A.K.SASMAL	CUTTACK SADAR /262 /2020
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0007504/2020	SWETAPRABHA SWAIN	SASIM AJITAV PATTNAIK	BALIKUDA /133 /2020
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0007505/2020	SARASWATI PRADHAN	KHIROD K.ROUT	BYREE /73 /2020
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0007506/2020	BALARAM SINGH	RABI NARAYAN BEHERA	MAHANGA /88 /2020
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0007507/2020	GURU PERUA @ JAYANTI PERUA	DIBYAJYOTI SAHOO	JHARSUGUDA /380 /2017
		VS	VS	()
		STATE OF ORISSA		//
441	ABLAPL/0007508/2020	PRAVAT KUMAR LENKA @ PRAVAT LENKA	KHIROD K.ROUT	BYREE /73 /2020
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0007509/2020	CHARAN TAREI	SEPHALI DAS	BIDANASI /97 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0007510/2020	STATE OF ODISHA PARSU @ PARSURAM DAS VS	UDIT RANJAN JENA VS	// OUPADA /70 /2019 ()
444	ABLAPL/0007511/2020	STATE OF ODISHA ANNAPURNA NAYAK VS	D.C.ROUT VS	// KENDRAPARA /126 /2020 ()
445	ABLAPL/0007512/2020	STATE OF ODISHA LABA SAHU VS	PRASANTA KUMAR PANDA VS	// PARLAKHEMUNDI /119 /2020 ()
446	ABLAPL/0007513/2020	STATE BALA YADAV @ RAMEKBAL YADAV VS	SIDHESWAR MOHANTY VS	// JHARSUGUDA /411 /2020 ()
447	ABLAPL/0007514/2020	STATE OF ODISHA KRUSHNA CH.PRADHAN VS	BHARATI DASH VS	// MARINE PENTHAKATA /31 /2020 ()
448	ABLAPL/0007515/2020	STATE OF ODISHA AJAY KUMAR JENA @ AJAYA JENA VS	JUGALA KISHORE PANDA VS	// DASPALLA /90 /2020 ()
449	ABLAPL/0007516/2020	STATE OF ODISHA RATNAKAR PARIDA VS	VIVEKANANDA JENA VS	// SORO /80 /2020 ()
450	ABLAPL/0007517/2020	STATE OF ODISHA RAJESWARI PANDA @ RAJASHREE PANDA VS	S.K.BHANJADEO VS	// / /0 ()
451	ABLAPL/0007518/2020	STATE OF ODISHA BABULI LUHA VS	SAMARENDRA BAHADUR VS	// RAIRAKHOL /94 /2020 ()
452	ABLAPL/0007519/2020	STATE OF ODISHA ASIM KUMAR ROUSTRAY VS	MANAS CHAND VS	// JANKIA P.S. /98 /2020 ()
453	ABLAPL/0007520/2020	STATE OF ODISHA PREMANANDA PADHAN VS	PRASANTA KUMAR ROUSTRAY VS	// barpalli /150 /2020 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0007521/2020	PRAVAKAR BEHERA VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	CHOUDWAR /70 /2020 () //
455	ABLAPL/0007522/2020	AJIT NAIK VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	RASOL /84 /2020 () //
456	ABLAPL/0007523/2020	MOHAMMAD SANAULLAH @ MIAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	HEMGIR /142 /2020 () //
457	ABLAPL/0007524/2020	JITENDRA SETHI @ JITU SETHI VS STATE OF ODISHA	DEBASIS TRIPATHY VS	GOP /165 /2020 () //
458	ABLAPL/0007525/2020	CHANDAN MISHRA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	CHANDRASEKHARPUR /188 /2020 () //
459	ABLAPL/0007526/2020	KABULI @ SARAT MAHALIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /90 /2020 () //
460	ABLAPL/0007527/2020	NALAINI @ NALAINI PRAVA PARIDA VS STATE OF ODISHA	S.K.LENKA VS	NIALI /150 /2020 () //
461	ABLAPL/0007528/2020	SATYA PRAKASH ROUT VS STATE OF ODISHA	J.N.PANDA VS	/ /0 () //
462	ABLAPL/0007529/2020	GYANESH KUMAR JYOTIRANJAN MISHRA @ SIKILENKA VS STATE OF ODISHA	S.K.LENKA VS	NIALI /137 /2020 () //
463	ABLAPL/0007530/2020	GUGULA @ GYANA @ GYANENDRA MALIK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	AUL /162 /2013 () //
464	ABLAPL/0007531/2020	JAGAN MAHARANA VS STATE OF ODISHA	JAYANTA KU MAJHI VS	SIMULIA /163 /2018 () //
465	ABLAPL/0007532/2020	SUKANTA KUMAR SAHOO	MD.G.MADANI	BHANDARIPOKHARI /111 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
466	ABLAPL/0007533/2020	STATE OF ODISHA JOGESWAR DAS	JAYANTA KU MAJHI	// REMUNA /106 /2020
		VS	VS	()
467	ABLAPL/0007534/2020	STATE OF ODISHA JITU @ JITENDRA SAHAT	S.K.MOHANTY	// KABISURYANAGAR (KODALA) /143 /2020
		VS	VS	()
468	ABLAPL/0007535/2020	STATE OF ODISHA GURU CHARAN SAHU	GAJENDRA K.KHILAR	// JASHIPUR /90 /2020
		VS	VS	()
469	ABLAPL/0007536/2020	STATE OF ODISHA JALIA @ JALADHAR MALIK	S.P.DASH	// SORO /174 /2020
		VS	VS	()
470	ABLAPL/0007537/2020	STATE OF ODISHA NARAYAN NAYAK	DINESH KU MOHANTY	// BHADRAK TOWN /24 /2019
		VS	VS	()
471	ABLAPL/0007538/2020	STATE OF ODISHA RAJENDRA PRASAD BARIK	DEBASNAN DAS	// MARSHAGHAI /154 /2020
		VS	VS	()
472	ABLAPL/0007539/2020	STATE OF ODISHA PRAFULLA KUMAR NAYAK	JYOTIRMAYA SAHOO	// KHURDA P.S. /211 /2020
		VS	VS	()
473	ABLAPL/0007540/2020	STATE OF ODISHA BABU @ RAJ PRIYADARSAN @ PM RAJESH KUMAR SAHOO	JYOTIRMAYA SAHOO	// DASPALLA /168 /2018
		VS	VS	()
474	ABLAPL/0007541/2020	STATE OF ODISHA SANGRAM KESARI NAYAK	JYOTIRMAYA SAHOO	// KHURDA P.S. /211 /2020
		VS	VS	()
475	ABLAPL/0007542/2020	STATE OF ODISHA NURJAN BIBI @ NOOR JAHAN	JYOTIRMAYA SAHOO	// MAHILA P.S.(BBSR) /131 /2019
		VS	VS	()
476	ABLAPL/0007543/2020	STATE OF ODISHA NAROTTAM SETHY	SAROJ RANJAN SUBUDHI	// KHAJURIPADA /56 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0007544/2020	STATE OF ODISHA SAROJ KUMAR JENA VS	SAROJ RANJAN SUBUDHI VS	// DHAULI PS /21 /2020 ()
478	ABLAPL/0007545/2020	STATE OF ODISHA KULAMANI RAJ VS	MANAS CHAND VS	// PATKURA /122 /2020 ()
479	ABLAPL/0007546/2020	STATE OF ODISHA BHIMASEN PALATA @ BHIMA @ KALATA VS	JYOTIRMAYA SAHOO VS	// KODALA /197 /2020 ()
480	ABLAPL/0007547/2020	STATE OF ODISHA LITU BEHURIA @ SITANSU KUMAR BEURA VS	ARIJEET MISHRA VS	// BOIPARIGUDA /76 /2020 ()
481	ABLAPL/0007548/2020	STATE OF ODISHA BIJU @ BIJAYA KUMAR SAHOO VS	SURYA NARAYAN MISHRA VS	// CHANDANPUR /144 /2020 ()
482	ABLAPL/0007549/2020	STATE OF ODISHA BIJU @ BIKASH MALLIK VS	RANJAN KUMAR PRADHAN-A VS	// CHANDANPUR /136 /2020 ()
483	ABLAPL/0007550/2020	STATE OF ODISHA BAPUNA @ SANTOSH ROUT VS	RANJAN KUMAR PRADHAN-A VS	// BASELI SAHI PS /152 /2020 ()
484	ABLAPL/0007551/2020	STATE OF ODISHA ASHIS KUMAR MOHANTY VS	RANJAN KUMAR PRADHAN-A VS	// KUMBHARAPARA /99 /2020 ()
485	ABLAPL/0007552/2020	STATE OF ODISHA D.SANTOSH REDDY VS	SANTANU KUMAR SARANGI VS	// RAMBHA (KHALLIKOTE) /173 /2020 ()
486	ABLAPL/0007553/2020	STATE OF ODISHA MOHANTY BIRUA VS	GAJENDRA K.KHILAR VS	// JASHIPUR /90 /2020 ()
487	ABLAPL/0007554/2020	STATE OF ODISHA M.PANDANA @ MASURI PANDANA VS STATE OF ODISHA	ASIT KU JENA VS	// POTTANGI /75 /2016 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0007555/2020	SUKANTA KUMAR NAYAK VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /67 /2020 () //
489	ABLAPL/0007556/2020	PRASANNA MANIA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	KONARK /78 /2020 () //
490	ABLAPL/0007557/2020	PINTU BEHERA @ BISWARANJAN BEHERA VS STATE OF ODISHA	CHINMAYA MOHANTY VS	CHAULIAGANJA /187 /2020 () //
491	ABLAPL/0007558/2020	SOUMYA RANJAN SAHOO VS STATE OF ODISHA	CHINMAYA MOHANTY VS	KARANJIA /85 /2020 () //
492	ABLAPL/0007559/2020	MILAN NAYAK @ LIPU VS STATE OF ODISHA	MANAS CHAND VS	JANKIA P.S. /103 /2020 () //
493	ABLAPL/0007560/2020	PRAKASH CHANDRA BARAL VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	KONARK /82 /2020 () //
494	ABLAPL/0007561/2020	WASIM AKRAM @ CHIKU VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	SECTOR-15 /46 /2020 () //
495	ABLAPL/0007562/2020	NITYANANDA MOHAPATRA VS STATE	BIBHUDANANDA MOHAPATRA VS	BHANDARIPOKHARI /111 /2020 () //
496	ABLAPL/0007563/2020	SARAT BARIK VS STATE	BIBHUDANANDA MOHAPATRA VS	JAJPUR SADAR /97 /2020 () //
497	ABLAPL/0007564/2020	NIRANJAN SETHY @ NIRANJAN SETHI VS STATE OF ODISHA	NALINI KANTA MOHANTY VS	PHULBANI SADAR /61 /2019 () //
498	ABLAPL/0007565/2020	ANANDA CHANDRA MAJHI VS STATE OF ODISHA (CRIME BRANCH DEPT.)	JULU KHANSAMA VS	RAIBAGA /41 /2020 () //
499	ABLAPL/0007566/2020	JITENDRA MALLICK	IMRAN KHAN	KISSANNAGAR PS /81 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
500	ABLAPL/0007567/2020	STATE OF ODISHA PRITI RANJAN BARIK	SATYABRATA SENAPATI	// SIMULIA /196 /2018
		VS	VS	()
501	ABLAPL/0007568/2020	STATE OF ODISHA BABURAM JENA	JAYANTA KU MAJHI	// SINGLA /45 /2020
		VS	VS	()
502	ABLAPL/0007569/2020	STATE OF ODISHA RAIKISHORI PRADHAN	JAYANTA KU MAJHI	// BALIAPAL /128 /2020
		VS	VS	()
503	ABLAPL/0007570/2020	STATE OF ODISHA ASHOK KUMAR KHATUA	PRASANNA KUMAR PATTANAYAK	// BARAMBA /66 /2020
		VS	VS	()
504	ABLAPL/0007571/2020	STATE OF ODISHA PRASANTA JENA @ PRASANTA KUMAR JENAJAYANTA KUMAR MAJHI		// SINGLA /45 /2020
		VS	VS	()
505	ABLAPL/0007572/2020	STATE OF ODISHA UMAKANTA DAS	JAYANTA KU MAJHI	// SINGLA /98 /2020
		VS	VS	()
506	ABLAPL/0007573/2020	STATE OF ODISHA MUNA DAS	JAYANTA KU MAJHI	// BALASORE SADAR /123 /2020
		VS	VS	()
507	ABLAPL/0007574/2020	STATE OF ODISHA RAJEEV NAYAK	M.DALAI	// SUNABEDA /98 /2018
		VS	VS	()
508	ABLAPL/0007575/2020	STATE OF ODISHA BRUSAKETU NAIK	ARUN KUMAR DAS	// BALIMI /16 /2015
		VS	VS	()
509	ABLAPL/0007576/2020	STATE OF ODISHA K.SANJEEVA @ SANJI REDDY	PRASANTA KUMAR PANDA	// / /0
		VS	VS	()
510	ABLAPL/0007577/2020	STATE REYAJUDDIN KHAN @ RAJU KHAN	UNMESH CHANDRA JENA	// BINJHARPUR /162 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0007578/2020	STATE OF ODISHA GANESWAR LENKA @ GANESH LENKA VS	SAMARENDRA MOHANTY VS	// ODAGAON /60 /2020 ()
512	ABLAPL/0007579/2020	STATE OF ODISHA SANANDA KANHAR VS	AMULYA RATNA PANDA VS	// KHAJURIPADA /101 /2019 ()
513	ABLAPL/0007580/2020	STATE OF ODISHA TAPAS MOHARANA VS	SAMARENDRA MOHANTY VS	// JENAPUR /178 /2020 ()
514	ABLAPL/0007581/2020	STATE OF ODISHA MAGUNI MOHARANA VS	SAMARENDRA MOHANTY VS	// JENAPUR /178 /2020 ()
515	ABLAPL/0007582/2020	STATE OF ODISHA PARESH MOHANTY @ PARESH KUMAR MOHANTY VS	ANVESH CH.JENA VS	// BHOGRAI /117 /2020 ()
516	ABLAPL/0007583/2020	STATE OF ODISHA RANJAN @ RANJIT ROUL VS	BISWAJIT PASAYAT VS	// MAHAKALPARA /76 /2020 ()
517	ABLAPL/0007584/2020	STATE OF ODISHA RAJESH KUMAR ROUT VS	BIBHUDANANDA MOHAPATRA VS	// BHANDARIPOKHARI /111 /2020 ()
518	ABLAPL/0007585/2020	STATE GANESH NAYAK VS	B.K.GHADEI VS	// CAPITAL P.S. /233 /2020 ()
519	ABLAPL/0007586/2020	STATE OF ODISHA DINU JANI VS	ASIT KU JENA VS	// //0 ()
520	ABLAPL/0007587/2020	STATE OF ODISHA RASHMITA PATI VS	BIBHUDANANDA MOHAPATRA VS	// BHANDARIPOKHARI /111 /2020 ()
521	ABLAPL/0007588/2020	STATE GABAR @ SAJID KHAN VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	// KISSANNAGAR PS /77 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	ABLAPL/0007589/2020	SANTA @ SANTOSH MALIA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	LALBAG /145 /2020 () //
523	ABLAPL/0007590/2020	BULU SAHOO VS STATE OF ODISHA	B.R.SWAIN VS	KANPUR /63 /2020 () //
524	ABLAPL/0007591/2020	BISWAJIT PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JARAPADA /19 /2020 () //
525	ABLAPL/0007592/2020	ABHIJIT BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	TANGI /104 /2020 () //
526	ABLAPL/0007593/2020	PROMISE KUMAR SETHY VS STATE OF ODISHA	GAJENDRA K.KHILAR VS	JASHIPUR /90 /2020 () //
527	ABLAPL/0007594/2020	ISWAR CHANDRA GARNAIK VS STATE OF ODISHA	NIRANJAN ROUT VS	//0 () //
528	ABLAPL/0007595/2020	PRAVATI NAYAK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BHANDARIPOKHARI /111 /2020 () //
529	ABLAPL/0007596/2020	PINTU @ SUBRAT KUMAR DAS VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ENERGY PS (DHENKANAL) /4 /2019 () //
530	ABLAPL/0007597/2020	SUSIL KUMAR MOHAPATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	MARKAT NAGAR /110 /2020 () //
531	ABLAPL/0007598/2020	AJAY KUMAR MOHANTY VS STATE OF ODISHA	PRAVASH CH.JENA VS	BHOGRAI /117 /2020 () //
532	ABLAPL/0007599/2020	SURENDRA KUMAR SAHOO VS STATE OF ODISHA	P.B.MOHAPATRA VS	JAJPUR ROAD /36 /2020 () //
533	ABLAPL/0007600/2020	BIRANCHI JENA	SARBESWAR SAHOO	DHENKANAL SADAR /177 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0007601/2020	J JAY PRASAD RAO	P.B.MOHAPATRA	SEA BEACH /73 /2020
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0007602/2020	MAHESWAR BEHERA	PARTHA SARATHI NAYAK	BHANDARIPOKHARI /111 /2020
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0007603/2020	SUJIT KUMAR SAHU @ SUJIT KU SAHU	SARBESWAR SAHOO	BANARAPAL /60 /2019
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0007604/2020	KANGALI PARIDA @ BIJAY	S.K.NAYAK-2	BANSADA /79 /2019
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0007605/2020	PRAKASH KUMAR LENKA	RAJENDRA KUMAR DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0007606/2020	SANJAY KUMAR NAYAK @ KHAJANA NAYAK	RAJENDRA KUMAR DASH	KHAIRA /30 /2020
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0007607/2020	BABULA NAYAK	S.K.NAYAK-2	BANSADA /79 /2019
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0007608/2020	RADHAKRUSHAN BEHERA	L.BHUYAN	ANANDAPUR /81 /2020
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0007609/2020	TAPU @ SANJIB KUMAR MALIK @ SANJEEB KUMAR MALIK	RUMENDRA KUMAR DASH	MARINE CHUDAMANI /64 /2019
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0007610/2020	SULACHANA NAYAK	S.K.NAYAK-2	BHADRAK RURAL /358 /2020
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0007611/2020	KANHEI @ DALAPAT DAS	DIBYAJYOTI SAHOO	OUPADA /70 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
545	ABLAPL/0007612/2020	STATE OF ODISHA BISWARANJAN MOHAPATRA VS	BIJAYA RAGADA VS	// CHANDRASEKHARPUR /190 /2020 ()
546	ABLAPL/0007613/2020	STATE OF ODISHA PININTI NARI @ NARAYAN VS	P.C.CHHINCHANI VS	// K.SINGHPUR /108 /2020 ()
547	ABLAPL/0007614/2020	STATE OF ODISHA PINTU @ ABINASH SAHU VS	PRASANTA KUMAR ROURAY VS	// BARGARH SADAR /101 /2020 ()
548	ABLAPL/0007615/2020	STATE OF ODISHA HEMANTA KUMAR SAHOO VS	R.N.MOHANTY VS	// BALIANTA P.S. /109 /2020 ()
549	WPC(OAC)/0000559/2019	STATE OF ODISHA AMULYA NAIK VS	BHOJARAJ SETH VS	// // ()
550	WPC(OAC)/0002542/2018	STATE OF ODISHA DR.SUMAN TRIPATHY VS	M/S.UPENDRA KUMAR SAMAL VS	// // ()
551	WPC(OAC)/0003689/2016	STATE OF ODISHA NIMAIN CHARAN ROUT VS STATE OF ODISHA	M/S.MANOJA KUMAR KHUNTIA VS	// // () //

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MISC CASES FILED on :01/07/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	22/2020 ARBA/9/2020	ACC LTD.-MP	SASWAT KUMAR ACHARYA
2	28/2020 ITA/21/2020	PRINCIPAL COMMISSIONER OF INCOME TAX-MP	TUSHAR KANTI SATAPATHY, SR.S.C. (INCOME TAX)
3	55/2020 RFA/213/2003	KUNI SAHU-MP	M/S.SURESH CH. MOHANTY
4	56/2020 RFA/213/2003	KUNI SAHU-MP	M/S.SURESH CH. MOHANTY
5	110/2020 CRLMP/692/2020	PRASANTA KUMAR PRADHAN-MP	AMITV TRIPATHY
6	122/2020 TRP(C)/118/2020	SWEETY AGARWALLA @ MANDOTHIA-MP	SANJUKTABALA DAS
7	144/2020 WPC(OAC)/1629/2015	PRASANTA KUMAR NAYAK-MP	SASWAT DAS
8	145/2020 WPC(OAC)/2542/2018	DR.SUMAN TRIPATHY-MP	M/S.UPENDRA KUMAR SAMAL
9	163/2020 RPFAM/106/2020	HIMALAYA GOURAV DHAL-MP	MAHES DAS
10	298/2020 RSA/337/2018	GURU CHARAN@GURUDEV MOHANTY-MP	M/S.M.BALAKRISHNA RAO
11	299/2020 RSA/117/2020	ISWAR CHANDRA BINDHANI-MP	NIRANJAN PANDA
12	386/2020 CRLREV/310/2020	HADUBANDHU JENA-MP	S.K.MOHANTY
13	387/2020 CRLREV/310/2020	HADUBANDHU JENA-MP	S.K.MOHANTY
14	388/2020 CRLREV/310/2020	HADUBANDHU JENA-MP	S.K.MOHANTY
15	389/2020 CRLREV/311/2020	CH. LALITA SUBUDHI-MP	MADAN SUNDAR BEHERA
16	390/2020 CRLREV/3/2020	K. RAJA ACHARY-MP	SANJAY KU. PRADHAN
17	391/2020 CRLREV/312/2020	GYANENDRA SAHOO @ SAHU-MP	PRAVASH CHANDRA JENA
18	392/2020 CRLREV/312/2020	GYANENDRA SAHOO @ SAHU-MP	PRAVASH CHANDRA JENA
19	399/2020 CMP/403/2020	DEBARAJ KAR-MP	AMITV TRIPATHY
20	400/2020 CMP/404/2020	ANADI SAMAL-MP	M/S.A.P.BOSE
21	401/2020 CMP/71/2017	GOLAP BEHERA-MP	M/S.NIRANJAN PANDA
22	429/2020 RVWPET/193/2015	SANTILATA PANIGRAHI-MP	M/S.SAMEER KU.DAS
23	495/2020 FAO/600/2020	M.C. OF NILAKANTHA HIGH SCHOOL, BAULABANDHA-MP	MAHENDRA KUMAR SAHOO
24	496/2020 FAO/601/2020	BIJAYA KU.PRADHAN-MP	MAHENDRA KUMAR SAHOO
25	497/2020 FAO/523/2020	M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	M/S.A.A.KHAN
26	498/2020	SUNIL K DALWANI @ SUNIL DALWANI-MP	MS. PRATYUSA NAIDU

27	FAO/602/2020 587/2020 BLAPL/10827/2019	JAYANATH VISWAKARMA-MP	MANORANJAN PADHY
28	588/2020 BLAPL/2718/2020	SUDAM CHARAN SETHY-MP	MADAN SUNDAR BEHERA
29	589/2020 BLAPL/10962/2019	SIDHESWAR BINDHANI @ PETU-MP	BIJAYA KUMAR MISHRA
30	590/2020 BLAPL/10676/2019	RAJ KUMAR SINGH-MP	M/S.JUGAL KISHOR PANDA
31	591/2020 BLAPL/4600/2020	SAMIR KUMAR PRADHAN-MP	ASHOK KUMAR SAHOO
32	592/2020 BLAPL/4613/2020	SUNIL KUMAR NAYAK @ SULTAN @ TITU-MP	JYOTIRMAYA SAHOO
33	593/2020 BLAPL/4626/2020	JITENDRA SINGH-MP	JUGALA KISHORE PANDA
34	594/2020 BLAPL/4629/2020	PITAM GOTE-MP	NIHAR RANJAN SAHOO
35	604/2020 ABLAPL/16368/2019	SATYANARAYAN PADHY-MP	ANIRUDHA DAS
36	606/2020 ABLAPL/6382/2020	RAJESH ROY-MP	DEBENDRA KUMAR BEHERA
37	608/2020 ABLAPL/6566/2020	SIRIA NAIK@SRIDHAR NAIK-MP	M/S.A.K.SARANGI
38	701/2020 CRLMC/2621/2018	RANJAN KUMAR KAR-MP	M/S.DINABANDHU NAYAK
39	702/2020 CRLMC/1146/2020	ASHOK DAS-MP	SURESH KUJENA
40	731/2020 CRLA/385/2020	RAITU NAIK-MP	PRABIR KUMAR RAY
41	732/2020 CRLA/385/2020	RAITU NAIK-MP	PRABIR KUMAR RAY
42	733/2020 CRLA/265/2019	LULU @ MUKTIKANTA PRADHAN-MP	S.K.ZAFARULLA
43	734/2020 CRLA/134/2019	PRATAP ACHARYA-MP	DEBASIS TRIPATHY MR.SATYABRAT PRADHAN
44	735/2020 CRLA/150/2014	BHARAT CH.PRADHAN-MP	M/S.RAJENDRA N.ROUT
45	736/2020 CRLA/245/2018	BISWAMOHAN DAS-MP	M/S.GOURIMOHAN RATH
46	737/2020 CRLA/388/2020	PRAVAT DIGGAL-MP	PRADIPTA BEURA
47	738/2020 CRLA/388/2020	PRAVAT DIGGAL-MP	PRADIPTA BEURA
48	739/2020 CRLA/388/2020	PRAVAT DIGGAL-MP	PRADIPTA BEURA
49	740/2020 CRLA/389/2020	JATA @ SANATAN HESSA-MP	PARSURAM DAS
50	741/2020 CRLA/389/2020	JATA @ SANATAN HESSA-MP	PARSURAM DAS
51	744/2020 MACA/462/2020	M/S. NATIONAL INSURANCE CO.LTD.-MP	BIJOY DASMOHAPATRA
52	745/2020 MACA/377/2020	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO	SUBRAMANISATPATHY
53	746/2020 MACA/378/2020	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO	SUBRAMANISATPATHY
54	747/2020 MACA/485/2020	NATIONAL INSURANCE CO. LTD.-MP	NIBEDITA MOHANTY
55	748/2020 MACA/485/2020	NATIONAL INSURANCE CO. LTD.-MP	NIBEDITA MOHANTY
56	749/2020 MACA/486/2020	ORIENTAL INSURANCE CO. LTD.-MP	MS.N.MOHANTY
57	750/2020 MACA/486/2020	ORIENTAL INSURANCE CO. LTD.-MP	MS.N.MOHANTY

58	751/2020 MACA/487/2020	THE DIVISIONAL MANAGER (LEGAL), M/S. NEW INDIA ASSURANCE CO. LTD.-MP	SUDHAKAR SAMAL
59	791/2020 WA/399/2020	ODISHA STATE COOPERATIVE BANK LTD.-MP	BUDHADEV ROURAY
60	792/2020 WA/144/2020	CHILLIKARANI FISH TRADING PVT.LIMITED-MP	M/S. H.N.MOHAPATRA
61	793/2020 WA/144/2020	CHILLIKARANI FISH TRADING PVT.LIMITED-MP	M/S. H.N.MOHAPATRA
62	794/2020 WA/49/2014	SMT.MINATI MOHAPATRA-MP	M/S.DIGAMBARA MISHRA
63	7290/2020 WP(C)/15667/2020	PADMANAV KUMBHAR-MP	JAGABANDHU SAHU
64	7291/2020 WP(C)/15668/2020	MADHUSUDAN SAHOO-MP	ANAM CHARAN PANDA
65	7292/2020 WP(C)/15669/2020	M/S.SIVA ICE PLANT-MP	UMESH CH. BEHURA
66	7293/2020 WP(C)/15670/2020	GEETA ROY-MP	PARTHA MUKHERJI
67	7294/2020 WP(C)/15673/2020	M/S. H.K.ROUT AND PARTNERS-MP	NILAYA KANTA ROUT
68	7296/2020 WP(C)/15677/2020	CHHAITANA GRAMYA PARICHALANA COMMITTEE-MP	RANJIT MOHANTY
69	7297/2020 WP(C)/15682/2020	GOMANGO JAYANTI @ GAMANGO JAYATI @ JAYANTI GOMANGO	ANIL KUMAR PRASAD DAS
70	7298/2020 WP(C)/15689/2020	SIPUN SEKHAR JENA-MP	PITAMBAR ACHARYA
71	7299/2020 WP(C)/15690/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
72	7300/2020 WP(C)/15691/2020	SATYABHAMA SAHOO-MP	NIRANJAN LENKA
73	7304/2020 WP(C)/15693/2020	NRUSINGHA CHARAN ROURAY-MP	ARUN KUMAR PATRA
74	7305/2020 WP(C)/15695/2020	MANJULATA ROUT-MP	SANTOSH KUMAR SWAIN
75	7306/2020 WP(C)/19059/2019	GANJAM ZILLA AKHU CHASI SANGHA,CHINI SILPA NUALA	ANIL KUMAR PRASAD DAS
76	7307/2020 WP(C)/15696/2020	RABI BEHERA-MP	SARATHI JYOTI MOHANTY
77	7308/2020 WP(C)/15697/2020	ASIT BARAN BEHERA-MP	SARATHI JYOTI MOHANTY
78	7309/2020 WP(C)/8974/2020	HEMANTA KUMAR RANA-MP	DILIP KUMAR SAHU
79	7310/2020 WP(C)/22752/2019	BISHNUPRIYA BEHERA-MP	M/S.RAMAKANTA SARANGI
80	7311/2020 WP(C)/15698/2020	LOKARANJAN DHAL-MP	SARATHI JYOTI MOHANTY
81	7312/2020 WP(C)/3282/2020	GOLAK SAHOO-MP	KSHIRODA KUMAR ROUT
82	7313/2020 WP(C)/15699/2020	AMIT CHHATRI-MP	SARATHI JYOTI MOHANTY
83	7314/2020 WP(C)/15700/2020	SAKET KUMAR AGRAWAL-MP	SIDHARTHA DAS
84	7315/2020 WP(C)/15701/2020	CHITTA RANJAN BISWAL-MP	RABINARAYAN NAYAK
85	7316/2020 WP(C)/12879/2020	DUSMANT MALLICK-MP	M/S.SANATAN DAS
86	7318/2020 WP(C)/15705/2020	M/S.RADHEKRISHNA INDUSTRY-MP	SIDHARTHA DAS
87	7320/2020 WP(C)/15706/2020	FULARANI PATRA-MP	TRILOCHAN BARIK
88	7324/2020 WP(C)/15707/2020	RADHABALLAV DAS-MP	DEEPAK KUMAR MOHAPATRA
89	7325/2020	SUDHAKAR SAMAL-MP	JEET SWARUP SAMAL

90	WP(C)/15258/2020 7326/2020	ARVIND KUMAR SAHU-MP	ARUN KUMAR PATRA
91	WP(C)/15709/2020 7327/2020	SANDHYARANI PARIDA-MP	M/S.SASWATI MOHAPATRA
92	WP(C)/17147/2018 7328/2020	PRADEEP KUMAR DAS-MP	SUBHRANSU BHUSAN MOHANTY
93	WP(C)/15711/2020 7329/2020	ROSHAN IQBAL-MP	B.K.NAYAK..1
94	WP(C)/15712/2020 7330/2020	BIJAYA PAIKRA-MP	PRAKASH K.MISHRA
95	WP(C)/15713/2020 7332/2020	SMRUTI SAGARIKA DASH-MP	BIBHU PRASAD DAS
96	WP(C)/15714/2020 7333/2020	LT COL MUKUL CHAUHAN-MP	LT COL MUKUL CHAUHAN (IN PERSON)
97	WP(C)/28139/2019 7334/2020	SATYABAN PATRA-MP	SISIR KUMAR PUROHIT
98	WP(C)/15715/2020 7335/2020	SATYABAN PATRA-MP	SISIR KUMAR PUROHIT
99	WP(C)/15715/2020 7336/2020	M/S HINDUSTAN COCA-COLA BEVERAGES PVT.LTD-MP	KANANBALA ROY CHOUDHURY
100	WP(C)/15718/2020 7337/2020	JAGABANDHU SAMAL-MP	BHABANI SANKAR DAS
101	WP(C)/15719/2020 7338/2020	RABINDRA DAS-MP	PRATAP KUMAR NAYAK
102	WP(C)/15731/2020 7339/2020	MANISH KUMAR DAS-MP	NALINI KANTA DASH
103	WP(C)/15732/2020 7340/2020	TUSHARKANTA PANDA-MP	DEEPAK RANJAN SUNDARAY
104	WP(C)/15735/2020 7341/2020	3719/PRATAP GHOSE SECURITY AGENCY-MP	SASMITA MOHAPATRA
105	WP(C)/15740/2020 7342/2020	USHA SAHU-MP	LAXMI NARAYAN PATEL
106	WP(C)/15721/2020 7343/2020	DILLIP KUMAR BEHERA-MP	S.K.SAMAL
107	WP(C)/9617/2020 7344/2020	PARTHASARATHI BEHERA-MP	M/S.DEBARAJ MOHANTY
108	WP(C)/6848/2017 7345/2020	PARTHASARATHI BEHERA-MP	M/S.RAMESH AGARWAL
109	WP(C)/6848/2017 7346/2020	GENERAL MANAGER HINGULA AREA-MP	S.D.DAS
110	WP(C)/15747/2020 7347/2020	RAJANIKANTA MAHAPATRA-MP	SAMEER KUMAR DAS
111	WP(C)/19868/2019 7348/2020	BIBHUTI BHUSAN SAHOO-MP	SAMEER KUMAR DAS
112	WP(C)/19867/2019 7349/2020	DEBADATTA UPADHAYAY-MP	SAMEER KUMAR DAS
113	WP(C)/19862/2019 7350/2020	DEBABRATA PANDA-MP	M/S.SAMEER KUMAR DAS
114	WP(C)/19861/2019 7351/2020	BIMALENDU MOHANTY-MP	SAMEER KUMAR DAS
115	WP(C)/19864/2019 7352/2020	PRAVAT KUMAR BEHERA-MP	SAMEER KUMAR DAS
116	WP(C)/19863/2019 7353/2020	BISWA RANJAN BEHERA-MP	SAMEER KUMAR DAS
117	WP(C)/19869/2019 7354/2020	BIJAY KUMAR SAHU-MP	SATYA S.KASHYAP
118	WP(C)/15755/2020 7355/2020	SANJIT PADHI-MP	SAMEER KUMAR DAS
119	WP(C)/19866/2019 7356/2020	JOGESH TRIPATHY-MP	SAMEER KUMAR DAS
120	WP(C)/19865/2019 7357/2020	ODISHA ABHIBHABAK MAHASANGHA-MP	V.NARASINGH
	WP(C)/11514/2020		

121	7359/2020 WP(C)/15762/2020	PRATAP RANJAN TRIPATHY-MP	BAIJAYANTI MOHANTY
122	7360/2020 WP(C)/15763/2020	SASMITA RANI SAHU-MP	U.C.MISHRA
123	7361/2020 WP(C)/15948/2016	AKSHAYA KU PANDA-MP	M/S.JYOTIRMAY GUPTA
124	7362/2020 WP(C)/15765/2020	PRATAP RANJAN TRIPATHY-MP	BAIJAYANTI MOHANTY
125	7363/2020 WP(C)/15766/2020	KHIROD CHANDRA SAHU-MP	AJAYA NAYAK
126	7366/2020 WP(C)/15771/2020	TAPAN JYOTI BARIHA-MP	K.M.H.NIAMATI
127	7367/2020 WP(C)/15772/2020	RUPESH AGRAWAL-MP	PURUSOTTAM CHULI
128	7368/2020 WP(C)/15773/2020	PURUSOTTAM BEHERA-MP	PRABODHA CH.NAYAK
129	7369/2020 WP(C)/13092/2019	DILLIP KUMAR ROUT-MP	M/S.S.S.DAS,M/S.SASWAT DAS
130	7370/2020 WP(C)/15774/2020	RUPESH AGRAWAL-MP	PURUSOTTAM CHULI
131	7371/2020 WP(C)/15776/2020	RUPESH AGRAWAL-MP	PURUSOTTAM CHULI
132	7372/2020 WP(C)/15779/2020	RUPESH AGRAWAL-MP	PURUSOTTAM CHULI
133	7374/2020 WP(C)/15781/2020	SUNSHINE CLUB-MP	UPENDRA KUMAR SAMAL
134	7375/2020 WP(C)/15782/2020	DR.KABINDRA DAS-MP	PURUSOTTAM CHULI
135	7376/2020 WP(C)/15786/2020	SUDHANSU BHUSAN MOHANTY-MP	SUBHRANSU BHUSAN MOHANTY
136	7377/2020 WP(C)/15791/2020	M/S.ARYAN INFRASTRUCTURE PVT.LTD-MP	PARTHA MUKHERJI
137	7378/2020 WP(C)/15792/2020	M/S.ARYAN INFRASTRUCTURE PVT.LTD-MP	PARTHA MUKHERJI
138	7379/2020 WP(C)/15794/2020	M/S.ARYAN INFRASTRUCTURES PVT-MP	PARTHA MUKHERJI
139	7380/2020 WP(C)/15797/2020	SANATAN BARIK-MP	B.C.GHADEI
140	7381/2020 WP(C)/15799/2020	CHITTARANJAN SETHY-MP	ASHUTOSH MOHANTA
141	7382/2020 WP(C)/15799/2020	CHITTARANJAN SETHY-MP	ASHUTOSH MOHANTA
142	7383/2020 WP(C)/15799/2020	CHITTARANJAN SETHY-MP	ASHUTOSH MOHANTA
143	7384/2020 WP(C)/15800/2020	RABINDRA PANIGRAHI-MP	P.R.CHHATOI
144	7385/2020 WP(C)/15801/2020	GOURI SANKAR JENA-MP	K.K.SWAIN
145	7386/2020 WP(C)/15811/2020	NILAKANTHA SAHOO-MP	TUSA KU.MISHRA
146	7387/2020 WP(C)/15812/2020	DR. SIDHANANDA PRADHAN-MP	BUDHADEV ROUSTRAY
147	7388/2020 WP(C)/15646/2020	SOCIEDADE DE FOMENTO INDUSTRIAL PVT.LTD-MP	ADITYA N.DAS
148	7389/2020 WP(C)/15625/2020	JUDHISTIR NAYAK-MP	PRASANTA KUMAR NANDA
149	7390/2020 WP(C)/15820/2020	DR.SUNITA MOHANTY-MP	ASOK MOHANTY
150	7391/2020 WP(C)/15822/2020	BIJAYA BISWAL-MP	ALOK KUMAR PANDA
151	7392/2020 WP(C)/15724/2020	PRAMOD KUMAR NAYAK-MP	SADASIVA PATRA 1
152	7393/2020	BIJAYA BISWAL-MP	ALOK KUMAR PANDA

153	WP(C)/15825/2020 7394/2020	BIBHUTI GARNAYAK-MP	SURESH KUMAR JENA
154	WP(C)/15827/2020 7395/2020	SUSIL KUMAR BARAL-MP	TRILOCHAN PANIGRAHI
155	WP(C)/15826/2020 7396/2020	M/S.HINDUSTAN COPPER LTD.-MP	M/S.RAMESH AGARWAL
156	WP(C)/10041/2015 7397/2020	TARUN KUMAR KESHAVLAL-MP	SIDHESWAR MALLIK
157	WP(C)/15829/2020 7398/2020	JAYANTI BARAL-MP	TRILOCHAN PANIGRAHI
158	WP(C)/15830/2020 7399/2020	KAUSALYA JAL @ BAG-MP	PRASANNA KUMAR PARHI
159	WP(C)/15831/2020 7400/2020	BASANTIMALA PANDA-MP	SIDHESWAR MALLIK
160	WP(C)/15832/2020 7401/2020	NIRUPAMA SAHU-MP	SIDHESWAR MALLIK
161	WP(C)/15834/2020 7402/2020	BASANTA KUMAR SAHOO-MP	BIBHU PRASAD DAS
162	WP(C)/15833/2020 7403/2020	PUFNACHANDRA RATH-MP	JYOTIRMAYA SAHOO
163	WP(C)/15835/2020 7404/2020	NAZININ AKHTAR-MP	DEEPALI MOHAPATRA
164	WP(C)/15836/2020 7405/2020	PRATAP CHADNRA RATH-MP	JYOTIRMAYA SAHOO
165	WP(C)/15837/2020 7406/2020	SANJUKTA BEHERA-MP	KISHORE KUMAR MISHRA
166	WP(C)/15838/2020 7407/2020	SARMISTHA HOTA-MP	SANTOSH KUMAR SWAIN
167	WP(C)/15839/2020 7408/2020	PUNYADARSAN SAHOO-MP	BIPLAB MOHANTY
168	WP(C)/15840/2020 7409/2020	UMAKANTA ROUT-MP	JAYDEEP PAL
169	WP(C)/15841/2020 7410/2020	ANUPAMA DAS-MP	BISWAJIT PANDA
170	WP(C)/15843/2020 7411/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
171	WP(C)/15844/2020 7412/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
172	WP(C)/15844/2020 7413/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
173	WP(C)/15846/2020 7414/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
174	WP(C)/15846/2020 7415/2020	ABHIRAM SAMAL-MP	AUROVINDA MOHANTY
175	WP(C)/15848/2020 7416/2020	CHANDRAKETU HIAL-MP	S.K.JOSHI
176	WP(C)/15850/2020 7417/2020	ASHMAN SAHU-MP	BIRAJA PRASANNA DAS
177	WP(C)/15851/2020 7418/2020	PRADIP SINGH-MP	BIRAJA PRASANNA DAS
178	WP(C)/15852/2020 7419/2020	RAGHUMANI SABAR-MP	SUSHANTA KUMAR JOSHI
179	WP(C)/15853/2020 7420/2020	ASHOK KUMAR MEHER-MP	BIRAJA PRASANNA DAS
180	WP(C)/15854/2020 7421/2020	TRIPATI PRASAD MOHAPATRA-MP	TANMAY MISHRA
181	WP(C)/15855/2020 7422/2020	PRASANTA KUMAR PANDA-MP	BIRAJA PRASANNA DAS
182	WP(C)/15856/2020 7423/2020	ISWAR CHANDRA SWAIN-MP	RANJAN KU.ROUT
183	WP(C)/15857/2020 7424/2020	MAHENDRA KUMAR PRADHAN-MP	L.K.MOHANTY
	WP(C)/15862/2020		

184	106/2020 CONTC/2174/2019	KRUSHNA CHANDRA PRADHAN-MP	
185	603/2020 ABLAPL/3170/2020	JYOSTNA BEWA @ JYOSTNA BAWA-MP	
186	605/2020 ABLAPL/5062/2019	SUKANTA DAS-MP	
187	607/2020 ABLAPL/3132/2020	HARIHAR BHOI-MP	
188	7301/2020 WP(C)/6667/2019	URPHAN KHAN @ URFAN KHAN-MP	
189	7302/2020 WP(C)/6668/2019	URPHAN KHAN @ URFAN KHAN-MP	
190	7303/2020 WP(C)/6669/2019	URPHAN KHAN @ URFAN KHAN-MP	
191	7317/2020 WP(C)/13572/2020	PRIYABRATA JENA-MP	
192	7319/2020 WP(C)/13574/2020	SUSHANTA KUMAR PRADHAN-MP	
193	7321/2020 WP(C)/13576/2020	PRATAP CHANDRA NAYAK-MP	
194	7322/2020 WP(C)/13577/2020	SANJAYA KUMAR PATTANAIAK-MP	
195	7323/2020 WP(C)/13579/2020	BISWAJIT BEHERA-MP	
196	7331/2020 WP(C)/25596/2013	ANITA RANI KHAYA-MP	
197	7358/2020 WP(C)/14950/2020	DR.SAUMYA RANJAN PATRA-MP	
198	7364/2020 WP(C)/6901/2020	RAMACHANDRA SATPATHY-MP	
199	7365/2020 WP(C)/6901/2020	RAMACHANDRA SATPATHY-MP	
200	7373/2020 WP(C)/12865/2020	AMARA KUMAR BEHERA-MP	DIGAMBAR MISHRA